

ORISSA HIGH COURT**FILING REPORT AS ON :23/02/2021**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 1 | BLAPL/0001563/2021 | TIMA @ PRADEEP KISHORE DALAI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | R.UDAYAGIRI /111 /2020 () // |
| 2 | BLAPL/0001564/2021 | PINTU DAS VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | TIRTOL /170 /2020 () // |
| 3 | BLAPL/0001565/2021 | ANANDA BEHERA VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | PALLAHARA /154 /2020 () // |
| 4 | BLAPL/0001566/2021 | BHARAT MALIK VS STATE OF ODISHA | PRAMODA KUMAR MISHRA VS | PATTAMUNDAI /70 /2021 () // |
| 5 | BLAPL/0001567/2021 | BARUN BAG VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | MELCHHAMUNDA /43 /2013 () // |
| 6 | BLAPL/0001568/2021 | BIKRAM BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | ASKA /377 /2020 () // |
| 7 | BLAPL/0001569/2021 | JAGANNATH PANDA VS STATE OF ODISHA | MANAS CHAND VS | JAJPUR ROAD /44 /2021 () // |
| 8 | BLAPL/0001570/2021 | AZAD NAG VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | LEPHRIPADA /140 /2020 () // |
| 9 | BLAPL/0001571/2021 | BUDHURAM MUNDA VS STATE OF ODISHA | SUSIL KUMAR PATNAIK VS | JHUMPURA /130 /2020 () // |
| 10 | BLAPL/0001572/2021 | DWARIKANATH MALLICK VS STATE OF ODISHA | SATYA RANJAN MULIA VS | NEMALO /114 /2020 () // |
| 11 | BLAPL/0001573/2021 | SANTOSH KUMAR BARIK @ SANTOSH BARIKSIDHARTHA SANKAR RAY (2) VS STATE OF ODISHA | VS VS | DHARAKOT PS /172 /2020 () // |

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| 12 | BLAPL/0001574/2021 | JITU BADATYA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | PURUSHOTTAMPUR /22 /2016 () // |
| 13 | BLAPL/0001575/2021 | BIRUPASKHA PANDA @ BIRU VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | HIRAKUD /2 /2017 () // |
| 14 | BLAPL/0001576/2021 | PINTU MOHANTY @ PINTU MARTHA VS STATE OF ODISHA | ASHOK DAS VS | BERHAMPUR SADAR /258 /2020 () // |
| 15 | BLAPL/0001577/2021 | BANAMALI PAIK VS STATE OF ODISHA | UMAKANTA BARIK VS | DABUGAM /9 /2021 () // |
| 16 | BLAPL/0001578/2021 | BASHISHTH KUMAR VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | MUNIGUDA /18 /2021 () // |
| 17 | BLAPL/0001579/2021 | MANOJ KUMAR BISOI VS STATE OF ODISHA | V. NARASINGH VS | KHURDA P.S. /198 /2017 () // |
| 18 | BLAPL/0001580/2021 | MADHAB @ SIDDHANT PRADHAN VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | BOLAGARH P.S. /174 /2020 () // |
| 19 | BLAPL/0001581/2021 | MANOJ KUMAR GOUDA VS STATE OF ODISHA | BHABANI SANKAR DAS VS | PURUSHOTTAMPUR /232 /2019 () // |
| 20 | BLAPL/0001582/2021 | RAMESH BEHERA @ BHOI VS STATE OF ODISHA | DINESH KUMAR MOHANTY VS | KANAS /58 /2018 () // |
| 21 | BLAPL/0001583/2021 | RAJU NAIK VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | DASPALLA /159 /2020 () // |
| 22 | BLAPL/0001584/2021 | BITU @ KIKASH MOTARI VS STATE OF ODISHA | PRASANTA KUMAR ROUSTRAY VS | BARGARH /22 /2021 () // |
| 23 | BLAPL/0001585/2021 | KHIROD BISHI @ KSHIROD BISHI | SURYAKANTA DWIBEDI | BHAWANIPATNA TOWN /8 /2019 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0001586/2021 | GURUDEV GUPTA | JASHOBANTA DASH | LAHUNIPADA /141 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0001587/2021 | BIRANCHI MALLIK | BIJAY KUMAR MOHANTY | JAJPUR TOWN /255 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0001588/2021 | UMAKANTA MAHATO | DEBASIS MISHRA | KEONJHAR SADAR /259 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0001589/2021 | SAROJIT MAJUMDAR | NIHAR RANJAN SAHOO | KALIMELA /7 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0001590/2021 | BHIKA @ ASHOK ROUT | PRASANNA KUMAR PARHI | DHAMNAGAR /3 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0001591/2021 | PALAKA MANOJHI @ MANOSI @ SUBASH | JIBAN RANJAN DASH | GUNUPUR /53 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0001592/2021 | RUPA MALIK | SATYA NARAYAN MISHRA (4) | BASUDEVPUR /338 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0001593/2021 | RAJA BISOYI | CHITTA RANJAN DASH | KHANDAGIRI P.S. /635 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0001594/2021 | SANYASI PADHAN | BHARAT BHUSAN ROURTRAY | SOHELLA /94 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0001595/2021 | SACHIN MISHRA | SARATHI JYOTI MOHANTY | BARGARH /405 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0001596/2021 | SURENDRA PATRA | KURESH PRASAD DASH | TARASINGI /107 /2007 |
| | | VS | VS | () |

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| 35 | BLAPL/0001597/2021 | STATE OF ODISHA KHAGA NAIK (KHAGESWAR NAIK) VS | N.K.DAS VS | // BARKOTE /355 /2020 () |
| 36 | BLAPL/0001598/2021 | STATE OF ODISHA RAMA PALA VS | KURESH PRASAD DASH VS | // TARASINGI /216 /2020 () |
| 37 | BLAPL/0001599/2021 | STATE OF ODISHA GALU KHAN VS | PRASANTA KUMAR NANDA VS | // PADWA /5 /2021 () |
| 38 | BLAPL/0001600/2021 | STATE OF ODISHA BULU PRADHAN VS | JITENDRA SAMANTARAY VS | // JARADA /87 /2019 () |
| 39 | CMAPL/0000029/2021 | STATE OF ODISHA THE DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO.LTD VS | ASURANCE CO.LTD VS | // () () |
| 40 | CMP/0000100/2021 | PADAMBATI MALLIK MURALIDHAR NAYAK VS | MAHESWAR MOHANTY VS | // () () |
| 41 | CMP/0000101/2021 | BHAGABAN ROUT MANGULI CHARAN MOHANTY VS | H.N.MOHAPATRA VS | // () () |
| 42 | CMP/0000102/2021 | BHAGABAN BEHERA LAXMI PRIYA JAGDEV VS | ABINASH ROURAY VS | // () () |
| 43 | CONTC/0001301/2021 | MANAS RANJAN NANDA RAJ KISHORE DAS VS | ADV VS | // () () |
| 44 | CONTC/0001302/2021 | RANJANA CHOPRA, IAS DISTRICT CENTRE SAI KHUDRA BEBASAI SANDIPATI, WELFARE TRUST VS | ADV VS | // () () |
| 45 | CONTC/0001303/2021 | PREM CHAND CHOUDHARY UMESH PRASAD DEHURI VS | ADV VS | // () () |
| | | DR. PRADIP KUMAR DASH | | // |

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|----|--------------------|---|--------------------------|-----------------------------------|
| 46 | CONTC/0001304/2021 | SHISHIR KUMAR MOHANTY VS NATIONAL HIGHWAY AUTHORITY | RANJAN KU. NAYAK VS | // 0 // |
| 47 | CONTC/0001305/2021 | PANCHANAN NAIK VS DR. MONA SHARMA, IAS | ADV VS | // 0 // |
| 48 | CONTC/0001306/2021 | ANIRUDHA PANDA VS DR.MONA SHARMA, IAS | ADV VS | // 0 // |
| 49 | CONTC/0001307/2021 | SUKUMAR JENA VS DR. MONA SHARMA, IAS | ADV VS | // 0 // |
| 50 | CONTC/0001308/2021 | SANTOSH KUMAR SETHY VS DR. MONA SHARMA, IAS | ADV VS | // 0 // |
| 51 | CONTC/0001309/2021 | HARISH CHANDRA BARIK VS SATYABRATA SAHU, IAS | ADV VS | // 0 // |
| 52 | CONTC/0001310/2021 | SUJAN MOHANTA VS SATYABRATA SAHOO, IAS | ADV VS | // 0 // |
| 53 | CONTC/0001311/2021 | RABI SHANKAR BAITHARU VS SATYABRATA SAHU, IAS | ADV VS | // 0 // |
| 54 | CONTC/0001312/2021 | KAMAL LOCHAN MEHER VS SATYABRATA SAHOO, IAS | ADV VS | // 0 // |
| 55 | CONTC/0001313/2021 | HARI SANKAR MISHRA VS PRADEEP KUMAR DAS, DIRECTOR SECONDARY EDUCATION | ADV VS | // 0 // |
| 56 | CONTC/0001314/2021 | PRATIVA MISHRA VS MD. QUISAR IQUAL ALI | ADV. VS | // 0 // |
| 57 | CONTC/0001315/2021 | BIBHUTI BHUSAN PANI | ADV | // |

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|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | ANU GARG, IAS | | // |
| 58 | CONTC/0001316/2021 | BALUNKESWAR SAHOO | ADV | // |
| | | VS | VS | 0 |
| | | ANU GARG, IAS | | // |
| 59 | CONTC/0001317/2021 | BIJAY KUMAR PATI | ADV | // |
| | | VS | VS | 0 |
| | | ANU GARG, IAS | | // |
| 60 | CONTC/0001318/2021 | GIRIDHARI BEHERA | PRAFULLA CHANDRA DAS | // |
| | | VS | VS | 0 |
| | | U.K.CHAKMA, D.S.E | | // |
| 61 | CONTC/0001319/2021 | UPENDRA MUNDA | PRATAP KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | BISHNUPADA SETHI | | // |
| 62 | CONTC/0001320/2021 | BIJAY KUMAR BHOI | B.DASH | // |
| | | VS | VS | 0 |
| | | SAMBIT GADANAYAK | | // |
| 63 | CONTC/0001321/2021 | KARUNAKAR BEHERA | ADV | // |
| | | VS | VS | 0 |
| | | SATYABRATA SAHOO | | // |
| 64 | CONTC/0001322/2021 | LOPAMUDRA MISHRA | ADV | // |
| | | VS | VS | 0 |
| | | SATYABRATA SAHOO | | // |
| 65 | CONTC/0001323/2021 | DAMAYANTI SATAPATHY | ADV. | // |
| | | VS | VS | 0 |
| | | SATYABRATA SAHOO | | // |
| 66 | CONTC/0001324/2021 | NITYANANDA BISWAL | ADV | // |
| | | VS | VS | 0 |
| | | SATYABRATA SAHOO | | // |
| 67 | CONTC/0001325/2021 | PADMANAV BEHERA | ADV | // |
| | | VS | VS | 0 |
| | | DEORANJAN KUMAR SINGH | | // |
| 68 | CONTC/0001326/2021 | BIBHUTI BHUSAN DAS | ADV | // |
| | | VS | VS | 0 |

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| 69 | CONTC/0001327/2021 | SATYABRATA SAHU, IAS DR. PITHA CHARAN MURMU VS | ADV VS | // // 0 |
| 70 | CONTC/0001328/2021 | PRADIPTA KUMAR MOHAPATRA PRABODHA CHANDRA DASH VS | ADV VS | // // 0 |
| 71 | CONTC/0001329/2021 | ANU GARG, IAS PRASANNA KUMAR JENA VS | ADV VS | // // 0 |
| 72 | CONTC/0001330/2021 | ANU GARG, IAS MURALIDHAR DASH VS | ADV. VS | // // 0 |
| 73 | CONTC/0001331/2021 | BISHNUPADA SETHY, I.A.S. SUNIL KUMAR PARIDA VS | ADV VS | // // 0 |
| 74 | CONTC/0001332/2021 | DEORANJAN KUMAR SINGH MAHESWAR JENA VS | ADV VS | // // 0 |
| 75 | CONTC/0001333/2021 | ASWINI KUMAR MISHRA, D.H.E BIJAYA CHANDRA SAHU VS | ADV VS | // // 0 |
| 76 | CONTC/0001334/2021 | VINIT KUMAR TRILOCHAN ROUT VS | ADV VS | // // 0 |
| 77 | CONTC/0001335/2021 | ASWINI KUMAR MISHRA, D.H.E NIMAIN CHARAN JENA VS | ADV VS | // // 0 |
| 78 | CONTC/0001336/2021 | SATYABRATA SAHOO, IAS AKSHAY KUMAR GRAHACHARYA VS | BIJOY DASMOHAPATRA VS | // // 0 |
| 79 | CONTC/0001337/2021 | SUJATA PATRA CHINTAMANI DAS VS | ADV. VS | // // 0 |
| | | SATYABRATA SAHOO | | // |

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| 80 | CONTC/0001338/2021 | PARAMANANDA BEHERA VS PRODOSH KUMAR NAIK, DEO | SIDHARTHA SWAIN VS | // () |
| 81 | CONTC/0001339/2021 | PRAKASH CHANDRA SETHI VS DR. SUJATA MISHRA, C.D.M.O. | ADV. VS | // () |
| 82 | CONTC/0001340/2021 | TAPAN KUMAR SETHI VS DR. SUJATA MISHRA, C.D.M.O | ADV VS | // () |
| 83 | CONTC/0001341/2021 | PRAFULLA KUMAR SAHOO VS SASHADHAR NAYAK, OAS(S.S) | ADV VS | // () |
| 84 | CONTC/0001342/2021 | SARAT CHANDRA DEHURY VS DEBASISH BISOI | ADV. VS | // () |
| 85 | CONTR/0000009/2021 | DEBASMITA SAMANTARAY VS SUDHANSU SEKHAR MISHRA | ADV. VS | SPL.TASK FORCE /7 /2019 () |
| 86 | CRLA/0000110/2021 | SIMANCHALA JENA @ SIMANCHAL VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BUGUDA /271 /2020 () |
| 87 | CRLA/0000111/2021 | RAHASA BARGE @ SURU VS STATE OF ODISHA | JAGABANDHU SAHU VS | SOHELLA /182 /2015 () |
| 88 | CRLA/0000112/2021 | KARUNAKAR MOHANTA VS STATE OF ODISHA | ASHOK KU. SARANGI VS | KALIAPANI /79 /2019 () |
| 89 | CRLA/0000113/2021 | ABHIRAM PRADHAN VS STATE OF ODISHA | AMIT KU. NATH VS | KANDHEIGOLE /122 /2019 () |
| 90 | CRLLP/0000008/2021 | STATE OF ODISHA VS SANATAN @ PRAVAKAR SAHOO | ADDL.GOVERNMENT ADVOCATE VS | BARI /6 /2008 () |
| 91 | CRLMA/0000058/2021 | BIDYADHAR DAS @ KAJUA | UMESH CHANDRA JENA | // CHANDABALI /90 /2020 |

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| | | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 92 | CRLMC/0000322/2021 | PRASANTA BHUYAN @ MANI | BIDYADHAR MANSINGH | PARADEEP /27 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 93 | CRLMC/0000323/2021 | SK. EKBAL ALLI @ PAPU | ARUN KUMAR MISHRA | JHARPOKHARIA /2 /2014 |
| | | VS | VS | () |
| | | STATE | | // |
| 94 | CRLMC/0000324/2021 | DHANESWAR BARIK | RAMDAS ACHARY | LAXMISAGAR P.S. /53 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 95 | CRLMC/0000325/2021 | SUJATA PATNAIK | PRASANTA KUMAR SAHOO | MAHILA PS,SEC-3,ROURKELA /56 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 96 | CRLMC/0000326/2021 | RAMESH CHANDRA MISHRA | AMULYA RATNA PANDA | / /0 |
| | | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 97 | CRLMC/0000327/2021 | BIDYUTPRAVA JENA | DEBASIS MISHRA | SORO /49 /2007 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 98 | CRLMC/0000328/2021 | BIJOYA KUMAR JENA | BIBHUTI BHUSAN MISHRA | BALIPATNA /10 /2013 |
| | | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 99 | CRLMC/0000329/2021 | NRUSINGHA CHARAN BEHERA | NEPOLEON SAHANI | JANKIA P.S. /22 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 100 | CRLMC/0000330/2021 | AVAYA KUMAR DAS | BIRENDRA KUMAR PARDHI | DHUSURI /138 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 101 | CRLMC/0000331/2021 | TUSAR KUMAR PRADHAN | JAYADEBA BEHERA | / /0 |
| | | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 102 | CRLMC/0000332/2021 | SOURJYA @ SOURYA RANJAN PARIJA | ADITYA KUMAR MOHAPATRA | BHUBANESWAR VIGILANCE /11 /2007 |
| | | VS | VS | () |

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| 103 | CRLMC/0000333/2021 | STATE OF ODISHA(VIG.) SOURJYA @ SOURYA RANJAN PARIJA VS | ADITYA KUMAR MOHAPATRA VS | // BHUBANESWAR VIGILANCE /12 /2007 () |
| 104 | CRLMC/0000334/2021 | STATE OF ODISHA(VIG.) SAUBHAGYA KUMAR SWAIN VS | TAPAS KUMAR ACHARYA VS | // MAHILA P.S.(BBSR) /2 /2018 () |
| 105 | CRLMC/0000335/2021 | STATE OF ODISHA SANDIP BEHERA @ SANDEEP BEHERA VS | BIPLABA P.B.BAHALI VS | // / /0 () |
| 106 | CRLMP/0000372/2021 | SOUMYA BEHERA KANCHANABALA MALLICK VS | PRABIR KUMAR RAY VS | // / /0 () |
| 107 | CRLMP/0000373/2021 | STATE OF ODISHA PRAFULLA NAYAK VS | SONITA BISWAL VS | // / /0 () |
| 108 | CRLMP/0000374/2021 | STATE OF ODISHA YASHMIN BIBI VS | RITA SINGH VS | // / /0 () |
| 109 | CRLMP/0000375/2021 | THE STATE OF ODISHA PRAHALLAD PADHI VS | ASHIS KUMAR MISHRA VS | // / /0 () |
| 110 | CRLMP/0000376/2021 | THE STATE OF ODISHA KHIROD CHANDRA MALLICK VS | ASHIS KUMAR MISHRA VS | // / /0 () |
| 111 | CRLMP/0000377/2021 | THE STATE OF ODISHA REENAKSHI BARAL VS | SHIVSANKAR MOHANTY VS | // / /0 () |
| 112 | CRLMP/0000378/2021 | STATE OF ODISHA RAM SARAN DAS VS | P.R.MISHRA VS | // / /0 () |
| 113 | CRLMP/0000379/2021 | STATE OF ODISHA KHAGAPATI BISOI VS INSPECTOR IN CHARGE, KAKIRIGUMA | GOPINATH MISHRA VS | // / /0 () // |

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| 114 | CRLMP/0000380/2021 | SANTILATA BASKE VS STATE OF ODISHA | PADMANAVA JENA VS | // 0 // |
| 115 | CRLMP/0000381/2021 | ANITA SASMAL VS STATE OF ODISHA | ADIRAJ MOHANTY VS | KUJANGA /252 /2019 0 // |
| 116 | CRLMP/0000382/2021 | BILASA CHANDRA DEHURI VS STATE OF ODISHA | BRAJA KISHOR NAYAK VS | // 0 // |
| 117 | CRLMP/0000383/2021 | SATYABHAMA DAS VS STATE OF ODISHA | CHIRANJAYA MOHANTY VS | MAHILA P.S.(BBSR) /12 /2021 0 // |
| 118 | FAO/0000042/2021 | THE REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS SAYADAJUL PHUKAR SA | SUBRINDESA MOHANTY VS | // 0 // |
| 119 | JCRLA/0000012/2021 | MUNA NAYAK VS STATE OF ODISHA | ADV. VS | KHAMAR /51 /2014 A.D.J.,TALCHER(Anugul *) CT/0000124/2014 |
| 120 | MACA/0000093/2021 | NATIONAL INSURANCE. CO. LTD. VS LALA BABITA RANI RAY | SABITA RANJAN PATTNAIK VS | // 0 // |
| 121 | MACA/0000094/2021 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS SUBARNA HANTAL @ SUBHA | RANJAN PATTNAIK VS | // 0 // |
| 122 | MATA/0000011/2021 | ASTHA RAY VS SANDEEP RAY | SMITA RANJAN PATANAIAK VS | // 0 // |
| 123 | TRP(C)/0000070/2021 | LOPAMUDRA PARIDA VS RAJESH KUMAR SAMAL | SUKANTA KUMAR NAYAK VS | // 0 // |
| 124 | TRP(C)/0000071/2021 | JYOTIRMAYEE SWAIN VS NIHAR RANJAN BISWAL | NIROD KUMAR SAHU VS | // 0 // |
| 125 | TRPCRL/0000020/2021 | GIRISH KUMAR KHATUA | GOURI MOHAN RATH | CUTTACK VIGILANCE /62 /2012 |

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| | | VS | VS | 0 |
| | | STATE OF ODISHA(VIG.) | | // |
| 126 | WA/0000186/2021 | STATE OF ODISHA | SR.S.C.(S AND ME) | // |
| | | VS | VS | 0 |
| | | BAIKUNTHA NATH PARHI | | // |
| 127 | WP(C)/0007119/2021 | CHANDRAKANT MANTRY | CHITTA RANJAN DAS | // |
| | | VS | VS | 0 |
| | | SONALI PPATIL | | // |
| 128 | WP(C)/0007120/2021 | DEBASISH SAHU | PRABODHA CHANDRA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 129 | WP(C)/0007121/2021 | PRATAP KUMAR MOHANTY | ANAMA CHARAN PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 130 | WP(C)/0007122/2021 | SMC OF SAMSARPUR PRIMARY SCHOOL | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 131 | WP(C)/0007123/2021 | AMRES SAI CONSTRUCTION PVT. LTD. | PRABODHA CHANDRA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 132 | WP(C)/0007124/2021 | SMC OF PRAVASINI MISHRA PRIMARY SCHOOL | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 133 | WP(C)/0007125/2021 | RAMESH CHANDRA MANGARAJ | DIGAMBAR SETHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 134 | WP(C)/0007126/2021 | TALASHU SURESH CHANDRA SENAPATI | PRADEEP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 135 | WP(C)/0007127/2021 | PRASANT KUMAR PANIGRAHI | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 136 | WP(C)/0007128/2021 | M/S.BINU INDUSTRIES | SOUMYA MISHRA | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 137 | WP(C)/0007129/2021 | STATE OF ODISHA NURJAN BIBI VS | H.N.MOHAPATRA VS | // // 0 |
| 138 | WP(C)/0007130/2021 | STATE OF ODISHA LAMBODAR SAHU VS | HRUDANANDA MOHAPATRA VS | // // 0 |
| 139 | WP(C)/0007131/2021 | STATE OF ODISHA UGRASEN SETHY VS | ASHOK SARANGI VS | // // 0 |
| 140 | WP(C)/0007132/2021 | STATE OF ODISHA SARBESWAR SETHI VS | DINABANDHU NAYAK VS | // // 0 |
| 141 | WP(C)/0007133/2021 | STATE OF ODISHA NIBEDITA NAYAK VS | JYOTIRMAYA SAHOO VS | // // 0 |
| 142 | WP(C)/0007134/2021 | COLLECTOR, RAYAGADA SANTANU KUMAR DAS VS | RAMDAS ACHARY VS | // // 0 |
| 143 | WP(C)/0007135/2021 | PRINCIPAL SECRETARY TO GOVT.REVENUE AND DISASTER MANAGEMENT DEPT. KHIMJI K.D. AND SONS PVT. LTD. VS | PARTHA MUKHERJI VS | // // 0 |
| 144 | WP(C)/0007136/2021 | REGIONAL DIRECTOR, EASTERN REGION, MINISTRY OF CORPORATE AFFAIRS BINATI DAS VS | ARUN KUMAR PATRA VS | // // 0 |
| 145 | WP(C)/0007137/2021 | STATE OF ODISHA REENA SAHU VS | SASWATI MOHAPATRA VS | // // 0 |
| 146 | WP(C)/0007138/2021 | COLLECTOR, DEOGARH ANKURA CH. NAYAK VS | SUKANTA KUMAR NAYAK 2 VS | // // 0 |
| 147 | WP(C)/0007139/2021 | ADDL. COMMNR., S AND C, BALASORE SHANTI @ SHANTILATA SINGH VS | R.C.SWAIN VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----------|--------------------|--|---------------------------------|--|
| 148 | WP(C)/0007140/2021 | MAHESWAR NATH VS STATE OF ODISHA | R.C.SWAIN VS | // 0 // |
| 149 | WP(C)/0007141/2021 | GOLAKA BEHERA VS PRINCIPAL SECY., WATER RESOURCES DEPT. | SUKANTA KUMAR NAYAK 2 VS | // 0 // |
| 150 | WP(C)/0007142/2021 | MADHURI SETH VS STATE OF ODISHA | R.C.SWAIN VS | // 0 // |
| 151 | WP(C)/0007143/2021 | SABITA JENA VS NATIONAL HEALTH MISSION, ODISHA | SUKANTA KUMAR NAYAK VS | // 0 // |
| 152 | WP(C)/0007144/2021 | SUDHAKAR JENA VS STATE OF ODISHA | CHIRANJAYA MOHANTY VS | // 0 // |
| 153 | WP(C)/0007145/2021 | CHANDRAVANU NAYAK VS STATE OF ODISHA | KABIR KUMAR JENA VS | // 0 // |
| 154 | WP(C)/0007146/2021 | RAJESH MOHAN RAO VS STATE OF ODISHA | SIVA SANKAR CHAINI VS | // 0 // |
| 155 | WP(C)/0007147/2021 | MAKARDHWAJA PATEL VS SUB COLLECTOR,KUCHINDA | DINESH KUMAR MOHANTY VS | // 0 // |
| 156 | WP(C)/0007148/2021 | ANNAPURNA SATPATHY @ PATI VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | // 0 // |
| 157 | WP(C)/0007149/2021 | MOHAN CHANDRA MAHANTA VS THE ADDL. COMMNR., C AND S, SAMBALPUR | MAHES DAS VS | // 0 // |
| 158 | WP(C)/0007150/2021 | BAIJAYANTI MALLICK VS STATE OF ODISHA | SUBASH CHANDRA SAHOO VS | // 0 // |
| 159 | WP(C)/0007151/2021 | KABITA SWAIN | SHANTI PRAKASH MOHANTY | // |

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|-----|--------------------|--|---------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 160 | WP(C)/0007152/2021 | MANOJ KUMAR SAHU | SANJIB KUMAR BHANJADEO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 161 | WP(C)/0007153/2021 | SUDHIR KUMAR NAYAK | ANANTA NARAYAN PATTANAYAK | // |
| | | VS | VS | 0 |
| | | COMMNR.CUM CHAIRMAN, STATE TRANSPORT AUTHORITY | | // |
| 162 | WP(C)/0007154/2021 | BIBHUTI BHUSAN ROUT | PABITRA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 163 | WP(C)/0007155/2021 | SWARNALATA NAYAK | SWAYAMJIT ROUT | // |
| | | VS | VS | 0 |
| | | IDCO | | // |
| 164 | WP(C)/0007156/2021 | PURUSOTTAM DAS | BIREN SANKAR TRIPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | WP(C)/0007157/2021 | AJIT KUMAR PATTANAIAK | DAYANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 166 | WP(C)/0007158/2021 | INDRADHANU MARKET KHUDRA BYABASAI | SUNGHATANANDA PATTANAIAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 167 | WP(C)/0007159/2021 | M.S.P.DORA | SAPAN KUMAR PAL | // |
| | | VS | VS | 0 |
| | | CHAIRMAN CUM M.D.ODISHA STATE ROAD TRANSPORT CORPORATION | | // |
| 168 | WP(C)/0007160/2021 | KIRTI KUMAR KHANDAI | ACHYUTANANDA PATTANAIAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 169 | WP(C)/0007161/2021 | SATYASWARUP DWIBEDY | SAMIR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | SARBANI TRIPATHY | | // |
| 170 | WP(C)/0007162/2021 | HRUDAYA CHAITANYA DAS | SURYAKANTA DWIBEDI | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 171 | WP(C)/0007163/2021 | SPL. RELIEF COMMNR., ODISHA SANTOSH KUMAR KAR VS STATE OF ODISHA | AMITAV DAS VS | // // 0 // |
| 172 | WP(C)/0007165/2021 | UMAKANT MEHER VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // 0 // |
| 173 | WP(C)/0007166/2021 | KAILASH CHANDRA BARIK (A) VS STATE OF ODISHA | AMITAV DAS VS | // 0 // |
| 174 | WP(C)/0007167/2021 | PRATAP SAHU VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // 0 // |
| 175 | WP(C)/0007168/2021 | SATYASOVON PADHI VS STATE OF ODISHA | AMITAV DAS VS | // 0 // |
| 176 | WP(C)/0007169/2021 | PLOYBRIGHT TECHNOLOGIES VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // |
| 177 | WP(C)/0007170/2021 | CHANDRA SEKHAR BAHUK VS STATE OF ODISHA | LALIT SAHU VS | // 0 // |
| 178 | WP(C)/0007171/2021 | RASIKA KALET VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 179 | WP(C)/0007172/2021 | ASHOK KUMAR PRADHAN VS STATE OF ODISHA | SADASIVA PATRA VS | // 0 // |
| 180 | WP(C)/0007173/2021 | DINAMANI GARTIA VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 181 | WP(C)/0007174/2021 | DASARATH BADGUHHIA VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL | SUSANTA KUMAR SAHU VS | // 0 // |

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|-----------|--------------------|--|---------------------------------|--|
| 182 | WP(C)/0007175/2021 | TARAKANTA SAMANTARAY VS STATE OF ODISHA | SADASIVA PATRA VS | // 0 // |
| 183 | WP(C)/0007176/2021 | PRAHALLAD MAHANANDA VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 184 | WP(C)/0007177/2021 | KASIDEV MAHARANA VS B.K.PATTNAIK | SADASIVA PATRA VS | // 0 // |
| 185 | WP(C)/0007178/2021 | SUBASINI KANTA VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 186 | WP(C)/0007179/2021 | PANCHHANAN NAYAK VS B.K.PATTNAIK | SADASIVA PATRA VS | // 0 // |
| 187 | WP(C)/0007180/2021 | GOURA CHANDRA HOTA VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNALL, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 188 | WP(C)/0007181/2021 | HADIBANDHU BHOL VS B.K.PATTNAIK | SADASIVA PATRA VS | // 0 // |
| 189 | WP(C)/0007182/2021 | SHESADEV SAHU VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 190 | WP(C)/0007183/2021 | NARENDRA KUMAR PRADHAN VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 191 | WP(C)/0007184/2021 | MANOHAR SAHOO VS B.K.PATTNAIK | SADASIVA PATRA VS | // 0 // |
| 192 | WP(C)/0007185/2021 | SANJUKTA PANIGRAHI VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 193 | WP(C)/0007186/2021 | GOBINDA CHANDRA ROUL | SADASIVA PATRA | // |

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|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| | | B.K.PATTNAIK | | // |
| 194 | WP(C)/0007187/2021 | JAGABANDHU BABU | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK | | // |
| 195 | WP(C)/0007188/2021 | BIRA MOHAPATRA | SADASIVA PATRA | // |
| | | VS | VS | 0 |
| | | B.K.PATTNAIK | | // |
| 196 | WP(C)/0007189/2021 | SUDAMA SAHU | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK | | // |
| 197 | WP(C)/0007190/2021 | SURU PRADHAN | SADASIVA PATRA | // |
| | | VS | VS | 0 |
| | | B.K.PATTNAIK | | // |
| 198 | WP(C)/0007191/2021 | BIJAYA KUMAR JENA | SADASIVA PATRA | // |
| | | VS | VS | 0 |
| | | B.K.PATTNAIK | | // |
| 199 | WP(C)/0007192/2021 | PUSPANJALI TRIPATHY | SHANTI PRAKASH MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 200 | WP(C)/0007193/2021 | SUBASH CHANDRA MOHAPATRA | SADASIVA PATRA | // |
| | | VS | VS | 0 |
| | | B.K.PATTNAIK | | // |
| 201 | WP(C)/0007194/2021 | PUSPANJALI TRIPATHY | SHANTI PRAKASH MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 202 | WP(C)/0007195/2021 | PUSPANJALI TRIPATHY | SHANTI PRAKASH MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 203 | WP(C)/0007196/2021 | SASHI BHUSAN BISWAL | SADASIVA PATRA | // |
| | | VS | VS | 0 |
| | | B.K.PATTNAIK | | // |
| 204 | WP(C)/0007197/2021 | PUSPANJALI TRIPATHY | SHANTI PRAKASH MOHANTY | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 205 | WP(C)/0007198/2021 | STATE OF ODISHA PUSPANJALI TRIPATHY VS | SHANTI PRAKASH MOHANTY VS | // // 0 |
| 206 | WP(C)/0007199/2021 | STATE OF ODISHA KASINATH NAYAK VS | SADASIVA PATRA VS | // // 0 |
| 207 | WP(C)/0007200/2021 | B.K.PATTNAIK PATEI SAHOO VS | BASUDEV BARIK VS | // // 0 |
| 208 | WP(C)/0007201/2021 | STATE OF ODISHA JHASAKETAN SAMAL VS | SADASIVA PATRA VS | // // 0 |
| 209 | WP(C)/0007202/2021 | B.K.PATTNAIK ABHIMANYU NAIK @ NAYAK VS | SADASIVA PATRA VS | // // 0 |
| 210 | WP(C)/0007203/2021 | B.K.PATTNAIK JAYANTI BARAL VS | BASUDEV BARIK VS | // // 0 |
| 211 | WP(C)/0007204/2021 | CEO, (TPCODL) SK.ABDUL ROUF VS | PRADEEP KUMAR ROUT VS | // // 0 |
| 212 | WP(C)/0007205/2021 | STATE OF ODISHA DEBENDRA KUMAR SAMAL VS | PRADEEP KUMAR ROUT VS | // // 0 |
| 213 | WP(C)/0007206/2021 | STATE OF ODISHA KULAMANI PATEL VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 214 | WP(C)/0007207/2021 | STATE OF ODISHA SUNAKAR CHULI VS | PRADEEP KUMAR ROUT VS | // // 0 |
| 215 | WP(C)/0007208/2021 | STATE OF ODISHA JOGENDRA @ JOGENDRA KUMAR SAHOO VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----------|--------------------|---|---------------------------------|--|
| 216 | WP(C)/0007209/2021 | BIJAYA PRASAD SINGH VS STATE OF ODISHA | PRADEEP KUMAR ROUT VS | // 0 // |
| 217 | WP(C)/0007210/2021 | BINOD BHUSAN MOHANTA VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 218 | WP(C)/0007211/2021 | PURENDU DASH VS STATE OF ODISHA | PRADEEP KUMAR ROUT VS | // 0 // |
| 219 | WP(C)/0007212/2021 | SANTOSH KUMAR BINDHANI VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 220 | WP(C)/0007213/2021 | NANDAKISHORE SETHY VS STATE OF ODISHA | PRADEEP KUMAR ROUT VS | // 0 // |
| 221 | WP(C)/0007214/2021 | MAHENDRA KUMAR PUHAN VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 222 | WP(C)/0007215/2021 | CHATURBHUJA NAYAK VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 223 | WP(C)/0007216/2021 | BASUDEV SUNA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 224 | WP(C)/0007217/2021 | BIJAY KUMAR DAS VS STATE OF ODISHA | BIRAJA PRASANNA SATAPATHY VS | // 0 // |
| 225 | WP(C)/0007218/2021 | HARIHAR DAS VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 226 | WP(C)/0007219/2021 | SUSANTA KUMAR NAYAK VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 227 | WP(C)/0007220/2021 | MANAS KUMAR SARKAR | ARUN KUMAR PATRA | // |

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|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 228 | WP(C)/0007221/2021 | PRAMOD KUMAR PRADHAN | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 229 | WP(C)/0007222/2021 | PRAKASH CHANDRA PANIGRAHI | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 230 | WP(C)/0007223/2021 | PUSKAR SWAIN | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 231 | WP(C)/0007224/2021 | SANTOSH KU. PANIGRAHI | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | WP(C)/0007225/2021 | BIBHUTI BHUSAN JAGADEV | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 233 | WP(C)/0007226/2021 | SUNIL KUMAR SAHU | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 234 | WP(C)/0007227/2021 | NABAGHAN SAHOO | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 235 | WP(C)/0007228/2021 | HIMANSU DAS | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 236 | WP(C)/0007229/2021 | NABAKISHORE PAHADSSINGH | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 237 | WP(C)/0007230/2021 | NIRMANTA KUMAR MAJHI | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 238 | WP(C)/0007231/2021 | SUBRAT KUMAR BEHERA | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |

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|-----|--------------------|--|--------------------------------|-----------------------------------|
| 239 | WP(C)/0007232/2021 | TAHASILDAR, KAMAKHYANAGAR SWAPNAMAYEE SAMANTARAY VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // // 0 // |
| 240 | WP(C)/0007233/2021 | PATHANI MOHANTY VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 241 | WP(C)/0007234/2021 | DURYODHAN SAHOO VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | // 0 // |
| 242 | WP(C)/0007235/2021 | JAGANNATHA TRIPATHY VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 243 | WP(C)/0007236/2021 | PRADIPTA KISHORE SARANGI VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | // 0 // |
| 244 | WP(C)/0007237/2021 | UMAKANTA SAHOO VS PUNJABI NATIONAL BANK | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 245 | WP(C)/0007238/2021 | M/S. LALITA FOAMEX PVT. LTD. VS STATE OF ODISHA | GOPABANDHU MISRA VS | // 0 // |
| 246 | WP(C)/0007239/2021 | SIDDANANDA BHUYAN VS PUNJAB NATIONAL BANK | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 247 | WP(C)/0007240/2021 | M/S. LALITA PLASTIC VS STATE OF ODISHA | GOPABANDHU MISRA VS | // 0 // |
| 248 | WP(C)/0007241/2021 | BICHITRA NAIK VS PUNJAB NATIONAL BANK | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 249 | WP(C)/0007242/2021 | SISH SATNAMI VS EMGINEER IN CHIEF, PUBLIC HEALTH, ODISHA | GYANA RANJAN SETHI VS | // 0 // |

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|-----------|--------------------|---|---------------------------------|--|
| 250 | WP(C)/0007243/2021 | SAMIR KUMAR SAMAL VS STATE OF ODISHA | CHITTA RANJAN PATTANAIAK VS | // 0 // |
| 251 | WP(C)/0007244/2021 | MAMATA PATI VS STATE OF ODISHA | BIDYADHAR MANASINGH VS | // 0 // |
| 252 | WP(C)/0007245/2021 | NIRANJAN SAMAL VS THE COMMNR., LR AND S, BOARD OF REVENUE | SUDHIR KUMAR MALLICK VS | // 0 // |
| 253 | WP(C)/0007246/2021 | SANYASI SAHOO VS R.T.O., BBSR | SITANSU MOHAN SINGH VS | // 0 // |
| 254 | WP(C)/0007247/2021 | NIRAS KUMAR BHUYAN VS R.T.O., ANGUL | SITANSU MOHAN SINGH VS | // 0 // |
| 255 | WP(C)/0007248/2021 | BAIDYANATH SAHOO VS R.T.O., CUTTACK | SITANSU MOHAN SINGH VS | // 0 // |
| 256 | WP(C)/0007249/2021 | PRADIPTA KUMAR DAS VS R.T.O., KEONJHAR | SITANSU MOHAN SINGH VS | // 0 // |
| 257 | WP(C)/0007250/2021 | SIMANCHALA BEHERA VS STATE OF ODISHA | SURYA NARAYAN PATNAIK VS | // 0 // |
| 258 | WP(C)/0007251/2021 | SIBA PRASAD MOHANTY VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 259 | WP(C)/0007252/2021 | SEBASHREE MOHANTY VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 260 | WP(C)/0007253/2021 | SAMIR KUMAR PADHIARY VS TPCODL | BHABANI SANKAR TRIPATHY 1 VS | // 0 // |
| 261 | WP(C)/0007254/2021 | TRILOCHAN JENA | LAKSMI DHAR KABI | // |

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|-----|--------------------|---|---------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0007255/2021 | HATTA KISHOR JYOTISH | PRADIPTA KUMAR PATTANAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0007256/2021 | PRASANNA KUMAR SWAIN | MANAS PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0007257/2021 | PRAMODA KUMAR BEHURA | MANAS PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | WP(C)/0007258/2021 | GOVT. U.P. SCHOOL, BASANTAPUR | NIRANJAN LENKA | // |
| | | VS | VS | 0 |
| | | COLLECTOR, MAYURBHANJ | | // |
| 266 | WP(C)/0007259/2021 | HIMANSU SEKHAR PRUSTY | ARUN KUMAR ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | WP(C)/0007260/2021 | NARENDRA JAL | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK | | // |
| 268 | WP(C)/0007261/2021 | GAYADHAR MISHRA | ARUN KUMAR ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0007262/2021 | DASHARATHA SAHU | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK | | // |
| 270 | WP(C)/0007263/2021 | GOBINDA CHANDRA SAHU | ARUN KUMAR ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0007264/2021 | UPENDRANATH PRUSTY | ARUN KUMAR ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0007265/2021 | MAKUNDA PANDE | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |

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|-----|--------------------|--|---------------------------|-----------------------------------|
| | | THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK | | // |
| 273 | WP(C)/0007266/2021 | CH. SUBRAT ACHARI | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 274 | WP(C)/0007267/2021 | SABITA DASH | BIRAJA PRASANNA SATAPATHY | // |
| | | VS | VS | 0 |
| | | GENERAL MANAGER, SAMALESWAR OPEN CAST MINES | | // |
| 275 | WP(C)/0007268/2021 | ANIL KUMAR DORA | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, OAT, CUTTACK | | // |
| 276 | WP(C)/0007269/2021 | SANAT KUMAR BISWAL | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, OAT, CUTTACK | | // |
| 277 | WP(C)/0007270/2021 | GOPINATH PAIKARAY | PRINOY MOHANTY | // |
| | | VS | VS | 0 |
| | | COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA | | // |
| 278 | WP(C)/0007271/2021 | CHANDRAKANTA PADHAN | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, OAT, CUTTACK | | // |
| 279 | WP(C)/0007272/2021 | SANU NAYAK | BIBUDHENDRA DASH | // |
| | | VS | VS | 0 |
| | | PRINCIPAL SECY. TO GOVT. OF ODISHA | | // |
| 280 | WP(C)/0007273/2021 | ANITA PATRA | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, OAT, CUTTACK | | // |
| 281 | WP(C)/0007274/2021 | SACHETAN NAGARIKA MANCH | SISIR DAS | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 282 | WP(C)/0007275/2021 | MITRABHANU SAHU | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, OAT, CUTTACK | | // |
| 283 | WP(C)/0007276/2021 | RASIKA KALET | SUSANTA KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | THE REGISTRAR, OAT, CUTTACK | | // |

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| 284 | WP(C)/0007277/2021 | RUSHAVA SAHU VS THE REGISTRAR, OAT, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 285 | WP(C)/0007278/2021 | HILLOL MALINI MISHRA VS PRINCIPAL SECY.TO GOVT.OF ODISHA | BIBHUDHENDRA DASH VS | // 0 // |
| 286 | WP(C)/0007279/2021 | BISHAKHA MAHANANDA VS THE REGISTRAR, OAT, CUTTACK | SUSANTA KUMAR SAHU VS | // 0 // |
| 287 | WP(C)/0007280/2021 | SANATAN MOHANTY VS STATE OF ODISHA | SUBHENDU KUMAR DAS VS | // 0 // |
| 288 | WP(C)/0007281/2021 | KAILASH CHANDRA MOHAPATRA VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 289 | WP(C)/0007282/2021 | PRAVAS CHANDRA BISWAL VS STATE OF ODISHA | SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 290 | WP(C)/0007283/2021 | CUTTACK CENTRAL CO OPERATIVE BANK LTD. VS THE CONTROLLING AUTHORITY, DIVISIONAL LABOUR COMMNR., CUTTACK | TRIPATHI KUMAR ROUT VS | // 0 // |
| 291 | WP(C)/0007284/2021 | JAGADISH PRASAD PANDA VS STATE OF ODISHA | SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 292 | WP(C)/0007285/2021 | CUTTACK CENTRAL CO OPERATIVE BANK LTD. VS THE CONTROLLING AUTHORITY, DIVISIONAL LABOUR COMMNR., CUTTACK | TRIPATHI KUMAR ROUT VS | // 0 // |
| 293 | WP(C)/0007286/2021 | JAMINIKANTA BEHERA VS STATE OF ODISHA | SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 294 | WP(C)/0007287/2021 | JIBANJYOTI BHUYAN VS STATE OF ODISHA | SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 295 | WP(C)/0007288/2021 | THABIRA DANSANA | DEEPAK RANJAN SUNDARAY | // |

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|-----|--------------------|---|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| 296 | WP(C)/0007289/2021 | THE BRANCH MANAGER, UTKAL GRAMEEN BANK, LAUMUNDA BRANCH CHANDRA SEKHAR MOHANTY | SUDHANSHU SEKHAR PRATAP | // |
| | | VS | VS | 0 |
| 297 | WP(C)/0007290/2021 | COMMNR,CUM SECY.DEPT.OF S AND ME. JAWAHARLAL SHEE | RAMESH CHANDRA BEHERA | // |
| | | VS | VS | 0 |
| 298 | WP(C)/0007291/2021 | STATE OF ODISHA BICHITRANANDA NAYAK | PRAKASH RANJAN BARIK | // |
| | | VS | VS | 0 |
| 299 | WP(C)/0007292/2021 | BSE,ODISHA HARISCHANDRA MOHARANA | JYOTIRMAYA SAHOO | // |
| | | VS | VS | 0 |
| 300 | WP(C)/0007293/2021 | COLLECTOR CUM DM, KORAPUT RINA DORA | DEBASIS SAHOO | // |
| | | VS | VS | 0 |
| 301 | WP(C)/0007294/2021 | STATE OF ODISHA SUBHAKANT PARIDA | PRADEEP KUMAR MALLICK | // |
| | | VS | VS | 0 |
| 302 | WP(C)/0007295/2021 | STATE OF ODISHA RABI MOHANTY | PRASANNA KUMAR BEHERA | // |
| | | VS | VS | 0 |
| 303 | WP(C)/0007296/2021 | STATE OF ODISHA SUNIL KUMAR BESHRA | BIJAYA KUMAR BEHERA 1 | // |
| | | VS | VS | 0 |
| 304 | WP(C)/0007297/2021 | STATE OF ODISHA SALILA KUMAR MOHANTY | LAXMI KANTA MOHANTY | // |
| | | VS | VS | 0 |
| 305 | WP(C)/0007298/2021 | STATE OF ODISHA RAMA KRISHNA LENKA | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| 306 | WP(C)/0007299/2021 | STATE OF ODISHA NIRAKAR ROUL | LAXMI KANTA MOHANTY | // |
| | | VS | VS | 0 |

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| 307 | WP(C)/0007300/2021 | STATE OF ODISHA SRIKANTA MISHRA VS | ARUN KUMAR PATRA VS | // // 0 |
| 308 | WP(C)/0007301/2021 | STATE OF ODISHA BHAGABAT ROUT VS | TUSHAR KANTA NAYAK VS | // // 0 |
| 309 | WP(C)/0007302/2021 | STATE OF ODISHA ANAND KUMAR SHARMA VS | ARUN KUMAR PATRA VS | // // 0 |
| 310 | WP(C)/0007303/2021 | STATE OF ODISHA ER. SAROJ KUMAR JENA VS | JASHOBANTA DASH VS | // // 0 |
| 311 | WP(C)/0007304/2021 | STATE OF ODISHA SUNIL KUMAR SAHU VS | ARUN KUMAR PATRA VS | // // 0 |
| 312 | WP(C)/0007305/2021 | STATE OF ODISHA RUDRA PRASAD DWIBEDI VS | DURGESH NARAYAN RATH VS | // // 0 |
| 313 | WP(C)/0007306/2021 | STATE OF ODISHA AJAYA AGARWAL VS | SAMEER KUMAR DAS VS | // // 0 |
| 314 | WP(C)/0007307/2021 | THE GOVT. OF ODISHA POLYBRIGHT TECHNOLOGIES VS | RAJIV KUMAR MAHANTA VS | // // 0 |
| 315 | WP(C)/0007308/2021 | STATE OF ODISHA SARAT KUMAR SAHOO VS | SASHI BHUSAN SATPATHY VS | // // 0 |
| 316 | WP(C)/0007309/2021 | STATE OF ODISHA SUKUMAR SATYABRAT BARIK VS | K.K.SWAIN VS | // // 0 |
| 317 | WP(C)/0007310/2021 | STATE OF ODISHA TEBMA MARINE PVT. LTD. VS NTPC LTD. | S.D.DAS VS | // // 0 // |

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| 318 | WP(C)/0007311/2021 | ARYANARAYAN PANDA VS STATE OF ODISHA | K.K.SWAIN VS | // 0 // |
| 319 | WP(C)/0007312/2021 | CHHOTRAY MUNDA VS STATE OF ODISHA | PRATAP KUMAR BEHERA VS | // 0 // |
| 320 | WP(C)/0007313/2021 | HEMALATA MOHANTA VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 321 | WP(C)/0007314/2021 | RAJANI MALA BHATRA VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 322 | WP(C)/0007315/2021 | AVISEK PADHY VS THE HIGH COURT OF ORISSA | AMIT PRASAD BOSE VS | // 0 // |
| 323 | WP(C)/0007316/2021 | RAGHUNATH NAYAK VS BRANCH HEAD, UCO BANK,BALINTA BRANCH | OM SWARUP VS | // 0 // |
| 324 | WP(C)/0007317/2021 | NIHAR RANJAN DAS VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 325 | WP(C)/0007318/2021 | KAMALAKANTA MALIK VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 326 | WP(C)/0007319/2021 | MAHESWAR NAYAK VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 327 | WP(C)/0007320/2021 | SATYANARAYAN DAS VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 328 | WP(C)/0007321/2021 | SACHI DEI @ DAS VS TAHASILDSAR, CUTTACK SADAR TAHASIL | JYOTIRMAY GUPTA VS | // 0 // |
| 329 | WP(C)/0007322/2021 | PINKI @ PINKINA BISWAL @ ROUT | EKTA AGARWAL | // |

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| | | VS | VS | 0 |
| | | THE TAHASILDAR, TANGI | | // |
| 330 | WP(C)/0007323/2021 | SUVENDU PRASAD | ASUTOSH SAHOO | // |
| | | VS | VS | 0 |
| | | THE UNION OF INDIA | | // |
| 331 | WP(C)/0007324/2021 | JNYANENDRA KUMAR JENA | A.C.BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | WP(C)/0007325/2021 | M/S.NATIONAL ENGINEERING WORKS | GOURI MOHAN RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | WP(C)/0007326/2021 | SUSHANT KUMAR PANDA | ARJUN CHARAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 334 | WP(C)/0007327/2021 | BALASAHU PROJECT PRIMARY ACHOOOL | MADAN MOHAN DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0007328/2021 | RAJESH MOHAN RAO | SIVA SANKAR CHAINI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | WP(C)/0007329/2021 | JAYANTI BAG | SAILABALA JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | WP(C)/0007330/2021 | SUJATA PADHI | JAJATI KESHARI KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | WP(C)/0007331/2021 | RAM CHANDRA DHANGADA MAJHI | SAILABALA JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0007332/2021 | TAPASWINI PANDA | SMRUTI RANJAN PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0007333/2021 | ADEIT PRASAD DAS | ASHOK KUMAR MOHAPATRA (1) | // |
| | | VS | VS | 0 |

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| 341 | WP(C)/0007334/2021 | INDIAN OIL CORPORATION LTD. JAYASHREE SETHI VS STATE OF ODISHA | SRIKANTA KUMAR NATH VS | // // 0 // |
| 342 | WP(C)/0007335/2021 | SK. MOHAMMED SAJEDUR RAHEMAN VS STATE OF ODISHA | MD. GOLAM MADANI VS | // 0 // |
| 343 | WP(C)/0007336/2021 | LAXMIDHAR KHANDA VS THE TAHASILDAR, BONTH | MD. GOLAM MADANI VS | // 0 // |
| 344 | WP(C)/0007337/2021 | SANTOSH KUMAR PATTNAIK VS STATE OF ODISHA | P RAMA KRISHNA PATRO VS | // 0 // |
| 345 | WP(C)/0007338/2021 | PRADIP KUMAR SENAPATI VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 346 | WP(C)/0007339/2021 | ASIT KUMAR MAHAPATRA VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 347 | WP(C)/0007340/2021 | PRASANNA KUMAR SAHOO VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 348 | WP(C)/0007341/2021 | HEMANTA KUMAR SAHOO VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 349 | WP(C)/0007342/2021 | RAJKISHORE PANDA VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |
| 350 | WP(C)/0007343/2021 | DUTI KRISHNA PRADHAN VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 351 | WP(C)/0007344/2021 | PANCHANAN SWAIN VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |

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|-----------|--------------------|--|---------------------------------|--|
| 352 | WP(C)/0007345/2021 | SHYAMASUNDAR GAIGARIA VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 353 | WP(C)/0007346/2021 | RAMACHANDRA CHANDRA VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 354 | WP(C)/0007347/2021 | DUKHABANDHU BADHEI VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 355 | WP(C)/0007348/2021 | SARAT KUMAR PRADHAN VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |
| 356 | WP(C)/0007349/2021 | TIRTHABASI PATEL VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 357 | WP(C)/0007350/2021 | BANAMALI PAL VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |
| 358 | WP(C)/0007351/2021 | ARUNDHATI BOHIDAR VS STATE OF ODISHA | SHASHIBHUSAN BISWAL VS | // 0 // |
| 359 | WP(C)/0007352/2021 | JOGINATH SATPATHY VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |
| 360 | WP(C)/0007353/2021 | DILIP KUMAR CHOUDHURY VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |
| 361 | WP(C)/0007354/2021 | JOGESWAR GARNAYAK VS STATE OF ODISHA | SHASHI BHUSAN BISWAL VS | // 0 // |
| 362 | WP(C)/0007355/2021 | SANTOSH KUMAR BEHERA VS STATE OF ODISHA | KAUSHIK SWAIN VS | // 0 // |
| 363 | WP(C)/0007356/2021 | SUBRAT KUMAR BEHURA | PRABHU PRASANNA BEHERA | // |

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| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 364 | WP(C)/0007357/2021 | ARNAPURNA DAKUA | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 365 | WP(C)/0007358/2021 | SARAT CHANDRA PARIDA | SIDHARTHA SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 366 | WP(C)/0007359/2021 | SUSHIL KUMAR PRADHAN | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 367 | WP(C)/0007360/2021 | BIJAN KUMAR PARIDA | KANANBALA ROY CHOUDHURY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 368 | WP(C)/0007361/2021 | MANAMOHAN HOTA | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 369 | WP(C)/0007362/2021 | RAHASA BIHARI SAHOO | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 370 | WP(C)/0007363/2021 | ARUN KUMAR BEHERA | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 371 | WP(C)/0007364/2021 | SANTOSH KUMAR PRADHAN | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 372 | WP(C)/0007365/2021 | KISHORE CHANDRA BISHI | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 373 | WP(C)/0007366/2021 | REENA SETHY | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 374 | WP(C)/0007367/2021 | BHIMSHEN PRADHAN | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |

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| 375 | WP(C)/0007368/2021 | STATE OF ODISHA RANANI KANTA BEHERA VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 376 | WP(C)/0007369/2021 | STATE OF ODISHA SOUMITRI KUMAR PRADHAN VS | KAUSHIK SWAIN VS | // // 0 |
| 377 | WP(C)/0007370/2021 | STATE OF ODISHA SARASWATI SHARMA VS | DILLIP KUMAR PRADHAN VS | // // 0 |
| 378 | WP(C)/0007371/2021 | STATE BANK OF INDIA BIDYADHAR SAHU VS | KAUSHIK SWAIN VS | // // 0 |
| 379 | WP(C)/0007372/2021 | STATE OF ODISHA PUSARAM SHARMA VS | DILLIP KUMAR PRADHAN VS | // // 0 |
| 380 | WP(C)/0007373/2021 | STATE BANK OF INDIA NARAYAN PRASAD GARNAYAK VS | KAUSHIK SWAIN VS | // // 0 |
| 381 | WP(C)/0007374/2021 | STATE OF ODISHA GOURANGA JAGAT VS | JYOTSNA NETAN VS | // // 0 |
| 382 | WP(C)/0007375/2021 | STATE OF ODISHA SANJITA DAS VS | DEEPALI MAHAPATRA VS | // // 0 |
| 383 | WP(C)/0007376/2021 | STATE OF ODISHA SARASWATI SAHU VS | PRAFULLA KUMAR RATH VS | // // 0 |
| 384 | WP(C)/0007377/2021 | STATE OF ODISHA TRUPTIMAYEE SAHU VS | PRAFULLA KUMAR RATH VS | // // 0 |
| 385 | WP(C)/0007378/2021 | STATE OF ODISHA SARASWATI SAHU VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // // 0 // |

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|-----------|---------------------|---|---------------------------------|--|
| 386 | WP(C)/0007379/2021 | JAYANTA CHANDRA DAS VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 387 | WP(C)/0007380/2021 | SARASWATI SAHU VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 388 | WP(C)/0007381/2021 | ARATI KAR VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 389 | WP(C)/0007382/2021 | SATABDI CHAND VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 // |
| 390 | WP(C)/0007383/2021 | UMESH KUMAR SAHOO VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 391 | WP(C)/0007384/2021 | SARASWATI SAHU VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 392 | WP(C)/0007385/2021 | DIBYAKANTA PANIGRAHI VS STATE OF ODISHA | PRAFULLA KUMAR RATH VS | // 0 // |
| 393 | WP(C)/0007386/2021 | KESHABA CHANDRA MAHANTA VS STATE OF ODISHA | DILIP KUMAR SAHU VS | // 0 // |
| 394 | WP(C)/0007387/2021 | NARAYAN MAHANTA VS STATE OF ODISHA | DILIP KUMAR SAHU VS | // 0 // |
| 395 | ABLAPL/0002419/2021 | SOUMYA RANJAN SWAIN VS STATE OF ODISHA | GYANSWARUP SAMANTRAY VS | KHANDAGIRI P.S. /657 /2020 0 // |
| 396 | ABLAPL/0002420/2021 | KANHA @ KANHU CHARAN DAS VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | KAKATAPUR /29 /2021 0 // |
| 397 | ABLAPL/0002421/2021 | GUNA @ SHREE ALEKHA CHANDRA SAHOO | AMLAN SHAKTI PAUL | AIR FIELD P.S. /42 /2021 |

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|-----|---------------------|-----------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 398 | ABLAPL/0002422/2021 | KHAGESWAR SAHU @ TUNA | BIBHUTI BHUSAN BEHERA | BARKOTE /54 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 399 | ABLAPL/0002423/2021 | KALIA@KISHORE MOHAN PATRA | SATYA RANJAN MULIA | JAGATPUR /78 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 400 | ABLAPL/0002424/2021 | KALPANA MOHANTY | SAMBEET PATTANAYAK | NIMAPADA /44 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 401 | ABLAPL/0002425/2021 | KALPANA MOHANTY | SAMBEET PATTANAYAK | NIMAPADA /47 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 402 | ABLAPL/0002426/2021 | BASANTA KUMAR DAS | JYOTIRMAYA SAHOO | GRAM GANJAM /25 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 403 | ABLAPL/0002427/2021 | JAGDISH SATNAMI | SIDHARTHA DAS | BOLANI /13 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 404 | ABLAPL/0002428/2021 | SATRUGHANA PARIDA | AMITAV TRIPATHY | NAYAGARH SADAR /5 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 405 | ABLAPL/0002429/2021 | SUSHANTA NANDI | PRAVASH CHANDRA JENA | JALESWAR /64 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 406 | ABLAPL/0002430/2021 | SARANGADHARA DEHURI @ SANA DEHURY | SAROJ KUMAR MISHRA | MANAMUNDA /100 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 407 | ABLAPL/0002431/2021 | SMRUTI REKHA SWAIN | PRADEEP KUMAR MALLICK | CUTTACK SADAR /84 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 408 | ABLAPL/0002432/2021 | SK MASRURU AHAMED | SATYA RANJAN MULIA | CHAULIAGANJA /85 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---|-----------------------------|---------------------------------------|
| 409 | ABLAPL/0002433/2021 | STATE OF ODISHA BIPRA PRASAD SWAIN VS | PRADEEP KUMAR MALLICK VS | // CUTTACK SADAR /88 /2021 () |
| 410 | ABLAPL/0002434/2021 | STATE OF ODISHA MAHENDRA ROUT VS | DEBASIS MISHRA VS | // SORO /18 /2021 () |
| 411 | ABLAPL/0002435/2021 | STATE OF ODISHA DURYODHAN DAS VS | PRASANTA KUMAR SAHOO VS | // BANSADA /51 /2021 () |
| 412 | ABLAPL/0002436/2021 | STATE OF ODISHA ASHOK PARICHHA @ ASHOK KUMAR PARICHHA VS | SUCHIT KUMAR NAYAK VS | // BALLIGUDA /29 /2021 () |
| 413 | ABLAPL/0002437/2021 | STATE OF ODISHA KELU @ DURGA CHARAN SWAIN VS | SATYA RANJAN MULIA VS | // JAGATPUR /78 /2021 () |
| 414 | ABLAPL/0002438/2021 | STATE OF ODISHA SAMIR SUTAR VS | UMAKANTA BARIK VS | // MATHILI /93 /2020 () |
| 415 | ABLAPL/0002439/2021 | STATE OF ODISHA LIMU@ LACHHAMAN SAMAL VS | SRIKANTA KU NATH VS | // BALIMI /133 /2020 () |
| 416 | ABLAPL/0002440/2021 | STATE OF ODISHA RASHMITA BISWAL VS | BIPIN KUMAR NAYAK VS | // BAIDYANATHPUR /327 /2020 () |
| 417 | ABLAPL/0002441/2021 | STATE OF ODISHA SIDHANT BEHERA @ GUDDU BEHERA VS | SAROJA KU PADHI VS | // DELANGA /157 /2020 () |
| 418 | ABLAPL/0002442/2021 | STATE OF ODISHA SIBA SANKHAR @ SHIVA SHAMKAR VS | DINESH KUMAR MOHANTY VS | // RAJGANGPUR /32 /2021 () |
| 419 | ABLAPL/0002443/2021 | STATE OF ODISHA PABITRA MOHAN MOHANTY VS STATE OF ODISHA | DEBARAJ MOHANTY VS | // SATYABADI /66 /2021 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---|-------------------------------|--|
| 420 | ABLAPL/0002444/2021 | SARBAN SAH @ SANRMAN SAH VS STATE OF ODISHA | DINESH KUMAR MOHANTY VS | RAJGANGPUR /47 /2021 () // |
| 421 | ABLAPL/0002445/2021 | LAXMAN JENA VS STATE OF ODISHA | NITYANANDA MOHAPATRA VS | MARINE KASIA /62 /2020 () // |
| 422 | ABLAPL/0002446/2021 | GOBARDHAN SAHOO VS STATE OF ODISHA | SIVA SANKAR CHAINI VS | KHANDAGIRI P.S. /114 /2021 () // |
| 423 | ABLAPL/0002447/2021 | UPAMA TAZAN VS STATE OF ODISHA | ARUN KUMAR BUDHIA VS | BHASMA /104 /2016 () // |
| 424 | ABLAPL/0002448/2021 | GADADHAR @ GADEI @ SADDEI SASMAL VS STATE OF ODISHA | KALPATARU MISHRA VS | CUTTACK SADAR /86 /2021 () // |
| 425 | ABLAPL/0002449/2021 | RANJIT @ RANJEET PODHA VS STATE OF ODISHA | SUSHANTA KUMAR PRADHAN VS | RAIRAKHOL /229 /2020 () // |
| 426 | ABLAPL/0002450/2021 | KSHYAMASAGAR PANIKA VS STATE OF ODISHA | SIDDHARTH GOUTAM VS | KANTABANJI /63 /2020 () // |
| 427 | ABLAPL/0002451/2021 | DEBANANDA SAHU VS STATE OF ODISHA | RITURANJAN CHHOTARAY VS | GAISILET /9 /2021 () // |
| 428 | ABLAPL/0002452/2021 | MELA BALABANTARAY VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | BAIDESWAR /11 /2021 () // |
| 429 | ABLAPL/0002453/2021 | BIPRA CHARAN GOUDA VS STATE OF ODISHA | PRADEEPTA KUMAR BEHERA VS | BHANJANAGAR /994 /2020 () // |
| 430 | ABLAPL/0002454/2021 | RATIKANTA BHOI VS STATE OF ODISHA | SUMIT SEKHAR PATTANAIAK VS | BALIPATNA /74 /2020 () // |
| 431 | ABLAPL/0002455/2021 | BASANTI MOHARANA @ MAHARANA | SATYA NARAYAN MISHRA (4) | BASUDEVPUR /21 /2021 |

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 432 | ABLAPL/0002456/2021 | PRADIPTA KUMAR SAHU | PARTHA SARATHI DAS | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 433 | ABLAPL/0002457/2021 | KAMAL KUMAR NAYAK | ASIT KUMAR JENA | SORO /27 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 434 | ABLAPL/0002458/2021 | LIPUNA ROUT | CHINMAYA MOHANTY | CHANDRASEKHARPUR /97 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 435 | ABLAPL/0002459/2021 | SOMANATH DALEI | SUMIT SEKHAR PATTANAİK | BALIPATNA /74 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 436 | ABLAPL/0002460/2021 | SHAMIMUDDIN KHAN | MANOJ KUMAR MALLICK | JAGATPUR /76 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 437 | ABLAPL/0002461/2021 | DEBENDRA MALIK @ GILUA | DEBASIS MISHRA | SORO /500 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 438 | ABLAPL/0002462/2021 | BACHHAN BHOI | BISHNU PRASAD PRADHAN | CHANDANPUR /159 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 439 | ABLAPL/0002463/2021 | KRUSHNA CHANDRA BEHERA @ BABULA | ASHOK KUMAR SAHOO | RAJKANIKA /45 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 440 | ABLAPL/0002464/2021 | SAIPRAVA BISWAL | BIDYALOK MOHAPATRA | JATNI P.S. /17 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 441 | ABLAPL/0002465/2021 | LOPAMUDRA DAS | BIDYALOK MOHAPATRA | JATNI P.S. /17 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 442 | ABLAPL/0002466/2021 | GADADHAR BEHERA @ GADEI | SEKH ZAKIR HUSSAIN | SATYABADI /54 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|----------------------|--|-------------------------------|---|
| 443 | ABLAPL/0002467/2021 | STATE OF ODISHA GANESH DAS VS | DIBYAJYOTI SAHOO VS | // KAMARDA /17 /2021 () |
| 444 | ABLAPL/0002468/2021 | STATE OF ODISHA TAPAN KUMAR PRADHAN VS | BHARAT BHUSAN ROUSTRAY VS | // BARAMBA /21 /2021 () |
| 445 | ABLAPL/0002469/2021 | STATE OF ODISHA BABITA BEHERA VS | SMRUTI RANJAN ROUT VS | // BHUBAN /3 /2021 () |
| 446 | ABLAPL/0002470/2021 | STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS | PRAFULLA KUMAR KAR VS | // SIMULIA /1 /2021 () |
| 447 | ABLAPL/0002471/2021 | STATE OF ODISHA HARIHARA BEHERA VS | RAJENDRA NARAYAN ROUT VS | // SORO /66 /2021 () |
| 448 | ABLAPL/0002472/2021 | STATE OF ODISHA SMRUTI RANJAN MALLICK @ CHIKU MALLICK VS | KALPATARU MISHRA VS | // CUTTACK SADAR /119 /2021 () |
| 449 | ABLAPL/0002473/2021 | STATE OF ODISHA BHIMSEN PATRA @ BHIMA VS | ACHYUTANANDA PATTANAIAK VS | // NAIKANI-DIHI /124 /2020 () |
| 450 | ABLAPL/0002474/2021 | STATE OF ODISHA ANSHUMAN MOHAPATRA VS | SAMIR KUMAR MISHRA VS | // KEONJHAR TOWN /43 /2021 () |
| 451 | ABLAPL/0002475/2021 | STATE OF ODISHA SURENDRA KUMAR SAHOO VS | DILLIP KUMAR ACHARYA VS | // MAHILA P.S.(BBSR) /19 /2021 () |
| 452 | ABLAPL/0002476/2021 | STATE OF ODISHA BHIMSEN PATRA @ BHIMA VS | ACHYUTANANDA PATTANAIAK VS | // NAIKANI-DIHI /59 /2020 () |
| 453 | WPC(OA)/0000221/2010 | STATE OF ODISHA DR. PRAMOD KUMAR SATAPATHY VS GOVT. OF ODISHA | SIBA PRASAD PATI VS | // // () // |

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|-----------------------|---|--|--|
| 454 | WPC(OA)/0000527/2019 | GYANARANJAN MOHANTY VS STATE OF ODISHA | SURYA NARAYAN PATNAIK VS | // 0 // |
| 455 | WPC(OA)/0000869/2015 | DR. PRAMOD KUMAR SATAPATHY VS STATE OF ODISHA | SIBA PRASAD PATI VS | // 0 // |
| 456 | WPC(OA)/0001309/2019 | ARJUNA JENA VS STATE OF ODISHA | RAMAKANTA DAS VS | // 0 // |
| 457 | WPC(OA)/0001310/2019 | BIKRAM MANIA VS STATE OF ODISHA | RAMAKANTA DAS, D.SWAIN VS | // 0 // |
| 458 | WPC(OA)/0001786/2019 | DR. DESABANDHU BEHERA VS GOVT. OF ODISHA | P.MOHAPATRA VS | // 0 // |
| 459 | WPC(OAC)/0000174/2019 | SIDHARTHA KUMAR GARNAIK VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 460 | WPC(OAC)/0000505/2019 | SANGRAM KUMAR PALO VS STATE OF ODISHA | PRAVAT RANJAN DASH, J.SAHU, K.RAJ, S.MAHAPATRA | // 0 // |
| 461 | WPC(OAC)/0000513/2019 | PRASHANTA KUMAR ODIA VS STATE OF ODISHA | PRAVAT RANJAN DASH, J.SAHU, K.RAJ, S.MOHAPATRA | // 0 // |
| 462 | WPC(OAC)/0000516/2019 | JIBARDHAN MAHAKUL VS STATE OF ODISHA | PRAVAT RANJAN DASH VS | // 0 // |
| 463 | WPC(OAC)/0000522/2019 | PRASANTA KUMAR BEHERA VS STATE OF ODISHA | PRAVAT RANJAN DASH VS | // 0 // |
| 464 | WPC(OAC)/0000616/2015 | SUDHIR KUMAR KHANSAMA VS STATE OF ODISHA | DHANANJAYA MUND VS | // 0 // |
| 465 | WPC(OAC)/0000650/2015 | RAMANATH BEHERA | BIRAJA PRASANNA SATAPATHY | // |

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2021

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|-------------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 466 | WPC(OAC)/0002679/2018 | RUDRAKANTA BISWAL | MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 467 | WPC(OAC)/0002694/2018 | CHINMAYA KUMAR PARHI | MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 468 | WPC(OAC)/0002701/2018 | LOKANATH MURUDI | MANOJA KUMAR KHUNTIA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 469 | CONTC(CP)/0000058/2011 | DR. PRAMOD KUMAR SATAPATHY | SIBA PRASAD PATI | // |
| | | VS | VS | 0 |
| | | SMT. ANU GARG | | // |
| 470 | CONTC(CPC)/0000009/2017 | KAILASH CHANDRA DASH | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | VISAL K.DEV, COMMISSIONER-CUM-SECY. TO GOVT. | | // |
| 471 | CONTC(CPC)/0000035/2017 | ASHESA KUMAR NAYAK | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | DR. MONA SHARMA , PRINCIPAL SECY. | | // |
| 472 | CONTC(CPC)/0000094/2019 | JHASAKETAN SAHU | BIJAYA KUMAR PATTANAIAK | // |
| | | VS | VS | 0 |
| | | PRADIPTA KUMAR MOHAPATRA, COMMISSIONER-CUM-SECRETARY | | // |
| 473 | CONTC(CPC)/0000095/2019 | NIRANJAN MAHAKUD | BIJAYA KUMAR PATTNAIAK | // |
| | | VS | VS | 0 |
| | | PRADIPTA KUMAR MOHAPATRA, COMMISSIONER-CUM-SECRETARY | | // |
| 474 | RVWPET(RPC)/0000047/201 | KAILASH CHANDRA DASH | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

MISC CASES FILED on :23/02/2021

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|------------------------------|--|---|
| 1 | 6/2021 CRLLP/8/2021 | STATE OF ODISHA-MP | ADDL.GOVERNMENT ADVOCATE |
| 2 | 16/2021 FA/3/1999 | PREMALATA-MP | M/S.P.K.PATTNAIK |
| 3 | 16/2021 WPC(OA)/33/2018 | AJIT KUMAR MOHANTY-MP | MANAS PATI |
| 4 | 17/2021 WPC(OA)/1614/2019 | BIJAY KETAN JENA-MP | GURU PRASAD PATTANAIAK |
| 5 | 18/2021 TRPCRL/23/2018 | NANDITA SETHI@BEHERA-MP | M/S.H.M.DHAL |
| 6 | 18/2021 WPC(OA)/2104/2019 | BIJAYA KETAN JENA-MP | G.P.PATTNAIK |
| 7 | 23/2021 MATA/8/2021 | SUSANTA KUMAR SAHOO-MP | MANAS CHAND |
| 8 | 24/2021 MATA/11/2021 | ASTHA RAY-MP | SMITA RANJAN PATANAIAK |
| 9 | 26/2021 JCRLA/8/2021 | CHANDAN MALLICK@BEHERA-MP | ADV. |
| 10 | 39/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 11 | 40/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 12 | 41/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 13 | 42/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 14 | 43/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 15 | 44/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 16 | 45/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 17 | 46/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 18 | 47/2021 RFA/69/2007 | FAGUNU MAJHI-MP | M/S.N.C.PATI |
| 19 | 71/2021 TRP(C)/70/2021 | LOPAMUDRA PARIDA-MP | SUKANTA KUMAR NAYAK |
| 20 | 72/2021 TRP(C)/71/2021 | JYOTIRMAYEE SWAIN-MP | NIROD KUMAR SAHU |
| 21 | 80/2021 FAO/468/2020 | DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD. | M.S.G.P.DUTTA |
| 22 | 81/2021 FAO/739/2020 | THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. | M.P.DUTTA |
| 23 | 82/2021 FAO/640/2020 | CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. | M.P.DUTTA |
| 24 | 90/2021 CRLREV/36/2021 | SAKIR-MP | AMIYA KUMAR TARAI |
| 25 | 91/2021 CRLREV/167/2008 | KISHAN KU.BAGARIA-MP | D.K.MOHAPATRA |
| 26 | 95/2021 | MURALIDHAR NAYAK-MP | MAHESWAR MOHANTY |

| | | | |
|----|-----------------------------|--|--|
| 27 | CMP/100/2021 96/2021 | DAITARI SAHOO-MP | DAMODAR DEO |
| 28 | CMP/1257/2019 97/2021 | NIRUPAMA SASMAL-MP | M/S.DIGAMBARA MISHRA |
| 29 | CMP/833/2018 98/2021 | LAXMI PRIYA JAGDEV-MP | ABINASH ROUSTRAY |
| 30 | CMP/102/2021 103/2021 | SARASWATI SABATA-MP | MANMAYA KUMAR DASH |
| 31 | RSA/364/2014 104/2021 | SARASWATI SABATA-MP | M/S.R.K.NANDA |
| 32 | RSA/364/2014 105/2021 | SARASWATI SABATA-MP | M/S.R.K.NANDA |
| 33 | RSA/364/2014 106/2021 | SARASWATI SABATA-MP | M/S.R.K.NANDA |
| 34 | RSA/364/2014 107/2021 | KAZI BEWA-MP | BIBEKANANDA BHUYAN |
| 35 | RSA/596/2005 119/2021 | SMITA PATTNAIK-MP | M/S.B.STRIPATHY 1, A.TRIPATHY, A.SAHOO |
| 36 | CONTC/263/2021 145/2021 | NATIONAL INSURANCE CO. LTD.-MP | PRASANTA KUMAR MAHALI |
| 37 | MACA/839/2019 146/2021 | NATIONAL INSURANCE CO.LTD.-MP | M/S.MRINALINI PADHI |
| 38 | MACA/409/2018 147/2021 | NATIONAL INSURANCE. CO. LTD.-MP | SABITA RANJAN PATTNAIK |
| 39 | MACA/93/2021 148/2021 | NATIONAL INSURANCE. CO. LTD.-MP | SABITA RANJAN PATTNAIK |
| 40 | MACA/93/2021 149/2021 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. | A.T.K.M.P.N |
| 41 | MACA/94/2021 186/2021 | BIJAY@CHUNGA MURMU-MP | ANUPAM DASH |
| 42 | CRLA/30/2019 187/2021 | FAKIRA BEHERA-MP | M/S.B.K.PANDA |
| 43 | CRLA/25/2013 188/2021 | MANTOSH MALAKAR-MP | |
| 44 | CRLA/20/2016 189/2021 | MANTOSH MALAKAR-MP | M/S.DIPTIRANJAN MOHAPATRA |
| 45 | CRLA/20/2016 190/2021 | RAHASA BARGE @ SURU-MP | JAGABANDHU SAHU |
| 46 | CRLA/111/2021 191/2021 | RAHASA BARGE @ SURU-MP | JAGABANDHU SAHU |
| 47 | CRLA/111/2021 192/2021 | RAHASA BARGE @ SURU-MP | JAGABANDHU SAHU |
| 48 | CRLA/111/2021 210/2021 | DUSHASAN BARADA-MP | BASUDEV MISHRA |
| 49 | BLAPL/7545/2020 212/2021 | BULU MANAHIRA-MP | BIJAYA KUMAR RAGADA |
| 50 | BLAPL/1525/2021 213/2021 | SK. NUR SAHADAT@FAKIRA-MP | RITA SINGH |
| 51 | BLAPL/9/2021 268/2021 | PRASANTA BHUYAN @ MANI-MP | BIDYADHAR MANSINGH |
| 52 | CRLMC/322/2021 269/2021 | DHANESWAR BARIK-MP | RAMDAS ACHARY |
| 53 | CRLMC/324/2021 270/2021 | DHANESWAR BARIK-MP | RAMDAS ACHARY |
| 54 | CRLMC/324/2021 271/2021 | NRUSINGHA CHARAN BEHERA-MP | NEPOLEON SAHANI |
| 55 | CRLMC/329/2021 272/2021 | PABITRA KUMAR ROUT-MP | RANJIT KESHARI RAY |
| 56 | CRLMC/599/2020 273/2021 | SOURJYA @ SOURYA RANJAN PARIJA-MP | ADITYA RANJAN MOHAPATRA |
| 57 | CRLMC/332/2021 274/2021 | SOURJYA @ SOURYA RANJAN PARIJA-MP | ADITYA RANJAN MOHAPATRA |
| | CRLMC/333/2021 | | |

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|----|------------------------------|---|---------------------------------|
| 58 | 275/2021 CRLMC/334/2021 | SAUBHAGYA KUMAR SWAIN-MP | TAPAS KUMAR ACHARYA |
| 59 | 512/2021 WA/186/2021 | STATE OF ODISHA-MP | SR.S.C.(S AND ME) |
| 60 | 513/2021 WA/186/2021 | STATE OF ODISHA-MP | SR.S.C.(S AND ME) |
| 61 | 514/2021 WA/186/2021 | STATE OF ODISHA-MP | SR.S.C.(S AND ME) |
| 62 | 515/2021 WA/186/2021 | STATE OF ODISHA-MP | SR.S.C.(S AND ME) |
| 63 | 516/2021 WA/168/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2), A.G.A. |
| 64 | 517/2021 WA/168/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2), A.G.A. |
| 65 | 518/2021 WA/169/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2), A.G.A. |
| 66 | 519/2021 WA/169/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2), A.G.A. |
| 67 | 520/2021 WA/170/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 68 | 521/2021 WA/170/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 69 | 522/2021 WA/171/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 70 | 523/2021 WA/171/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 71 | 524/2021 WA/172/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 72 | 525/2021 WA/172/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 73 | 526/2021 WA/173/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2)17 |
| 74 | 527/2021 WA/173/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2)17 |
| 75 | 528/2021 WA/174/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 76 | 529/2021 WA/174/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 77 | 530/2021 WA/175/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 78 | 531/2021 WA/175/2021 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA (2) |
| 79 | 3270/2021 WP(C)/7120/2021 | DEBASISH SAHU-MP | PRABODHA CHANDRA NAYAK |
| 80 | 3271/2021 WP(C)/7122/2021 | SMC OF SAMSARPUR PRIMARY SCHOOL-MP | SAMEER KUMAR DAS |
| 81 | 3272/2021 WP(C)/7123/2021 | AMRES SAI CONSTRUCTION PVT. LTD.-MP | PRABODHA CHANDRA NAYAK |
| 82 | 3273/2021 WP(C)/7124/2021 | SMC OF PRAVASINI MISHRA PRIMARY SCHOOL-MP | SAMEER KUMAR DAS |
| 83 | 3274/2021 WP(C)/7123/2021 | AMRES SAI CONSTRUCTION PVT. LTD.-MP | PRABODHA CHANDRA NAYAK |
| 84 | 3275/2021 WP(C)/7125/2021 | RAMESH CHANDRA MANGARAJ-MP | DIGAMBAR SETHI |
| 85 | 3276/2021 WP(C)/7128/2021 | M/S.BINU INDUSTRIES-MP | SOUMYA MISHRA |
| 86 | 3277/2021 WP(C)/7129/2021 | NURJAN BIBI-MP | H.N.MOHAPATRA |
| 87 | 3278/2021 WP(C)/7130/2021 | LAMBODAR SAHU-MP | HRUDANANDA MOHAPATRA |
| 88 | 3279/2021 WP(C)/7135/2021 | KHIMJI K.D. AND SONS PVT. LTD.-MP | PARTHA MUKHERJI |
| 89 | 3280/2021 | BINATI DAS-MP | ARUN KUMAR PATRA |

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| 90 | WP(C)/7136/2021 3281/2021 | SHANTI @ SHANTILATA SINGH-MP | R.C.SWAIN |
| 91 | WP(C)/7139/2021 3282/2021 | MAHESWAR NATH-MP | R.C.SWAIN |
| 92 | WP(C)/7140/2021 3283/2021 | RAJESH MOHAN RAO-MP | SIVA SANKAR CHAINI |
| 93 | WP(C)/7146/2021 3284/2021 | RAJESH MOHAN RAO-MP | SIVA SANKAR CHAINI |
| 94 | WP(C)/7146/2021 3285/2021 | PITABASH JENA-MP | M/S.N.C.ROUT |
| 95 | WP(C)/2395/2019 3286/2021 | ANNAPURNA SATPATHY @ PATI-MP | BIBEKANANDA BHUYAN |
| 96 | WP(C)/7148/2021 3287/2021 | MANOJ KUMAR SAHU-MP | SANJIB KUMAR BHANJADEO |
| 97 | WP(C)/7152/2021 3288/2021 | SUDHIR KUMAR NAYAK-MP | ANANTA NARAYAN PATTANAYAK |
| 98 | WP(C)/7153/2021 3289/2021 | AJIT KUMAR PATTANAIAK-MP | DAYANANDA MOHAPATRA |
| 99 | WP(C)/7157/2021 3290/2021 | KIRTI KUMAR KHANDAI-MP | ACHYUTANANDA PATTANAIAK |
| 100 | WP(C)/7160/2021 3291/2021 | SATYASWARUP DWIBEDY-MP | SAMIR KUMAR MISHRA |
| 101 | WP(C)/7161/2021 3292/2021 | SANTOSH KUMAR KAR-MP | AMITAV DAS |
| 102 | WP(C)/7163/2021 3294/2021 | UMAKANT MEHER-MP | SURYAKANTA DWIBEDI |
| 103 | WP(C)/7165/2021 3295/2021 | KAILASH CHANDRA BARIK (A)-MP | AMITAV DAS |
| 104 | WP(C)/7166/2021 3296/2021 | SATYASOVON PADHI-MP | AMITAV DAS |
| 105 | WP(C)/7168/2021 3297/2021 | ASHOK KUMAR PRADHAN-MP | SADASIVA PATRA |
| 106 | WP(C)/7172/2021 3298/2021 | TARAKANTA SAMANTARAY-MP | SADASIVA PATRA |
| 107 | WP(C)/7175/2021 3299/2021 | ANTARYAMI SAHOO-MP | SURYANARAYAN PATTANAIAK |
| 108 | WP(C)/4105/2020 3300/2021 | TOPAHAN PAIKAR-MP | SUSHANTA KUMAR MISHRA |
| 109 | WP(C)/38892/2020 3301/2021 | AJAYA KUMAR SENAPATI-MP | TANMAY MISHRA |
| 110 | WP(C)/36254/2020 3302/2021 | JHUNULATA SAHOO-MP | TANMAY MISHRA |
| 111 | WP(C)/36252/2020 3303/2021 | SARAT NAYAK-MP | TANMAY MISHRA |
| 112 | WP(C)/36249/2020 3304/2021 | KAIBALYA PRADHAN-MP | TANMAY MISHRA |
| 113 | WP(C)/34054/2020 3305/2021 | PATEI SAHOO-MP | BASUDEV BARIK |
| 114 | WP(C)/7200/2021 3306/2021 | UMAKANTA SAHOO-MP | PRAFULLA KUMAR MOHAPATRA |
| 115 | WP(C)/7237/2021 3307/2021 | M/S. LALITA FOAMEX PVT. LTD.-MP | GOPABANDHU MISRA |
| 116 | WP(C)/7238/2021 3308/2021 | SIDDANANDA BHUYAN-MP | PRAFULLA KUMAR MOHAPATRA |
| 117 | WP(C)/7239/2021 3309/2021 | M/S. LALITA PLASTIC-MP | GOPABANDHU MISRA |
| 118 | WP(C)/7240/2021 3310/2021 | BICHITRA NAIK-MP | PRAFULLA KUMAR MOHAPATRA |
| 119 | WP(C)/7241/2021 3311/2021 | GOURAHARI RANA-MP | NIRANJAN SINGH (1) |
| 120 | WP(C)/15077/2011 3312/2021 | DILLIP KUMAR LENKA-MP | L.K.MOHANTY |
| | WP(C)/35231/2020 | | |

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| 121 | 3313/2021 WP(C)/7244/2021 | MAMATA PATI-MP | BIDYADHAR MANASINGH |
| 122 | 3314/2021 WP(C)/18549/2018 | AKSHAYA KUMAR SAHU-MP | M/S.L.MISHRA |
| 123 | 3315/2021 WP(C)/870/2021 | SNEHASHISH DASH-MP | M/S MANORANJAN MOHANTY SR ADVSUBHASREE M |
| 124 | 3316/2021 WP(C)/863/2021 | GANESH KUMAR RAULO-MP | M/S MANORANJAN MOHANTY SR ADVSUBHASREE M |
| 125 | 3317/2021 WP(C)/2481/2021 | RAM CHANDRA MOHANTY-MP | SUBHASREE MOHANTY |
| 126 | 3318/2021 WP(C)/7258/2021 | GOVT. U.P. SCHOOL, BASANTAPUR-MP | NIRANJAN LENKA |
| 127 | 3320/2021 WP(C)/26961/2020 | GADADHAR DHAL-MP | MANOJ KUMAR PANDA |
| 128 | 3321/2021 WP(C)/7267/2021 | SABITA DASH-MP | BIRAJA PRASANNA SATAPATHY |
| 129 | 3322/2021 WP(C)/7280/2021 | SANATAN MOHANTY-MP | SUBHENDU KUMAR DAS |
| 130 | 3323/2021 WP(C)/7283/2021 | CUTTACK CENTRAL CO OPERATIVE BANK LTD., NIMCHORDHAR | DEEPA KUMAR ROUT |
| 131 | 3324/2021 WP(C)/36348/2020 | SANDEEP MOHANTY-MP | SHRADHA MOHANTI |
| 132 | 3325/2021 WP(C)/7285/2021 | CUTTACK CENTRAL CO OPERATIVE BANK LTD., NIMCHORDHAR | DEEPA KUMAR ROUT |
| 133 | 3326/2021 WP(C)/7288/2021 | THABIRA DANSANA-MP | DEEPAK RANJAN SUNDARAY |
| 134 | 3327/2021 WP(C)/7295/2021 | RABI MOHANTY-MP | PRASANNA KUMAR BEHERA |
| 135 | 3328/2021 WP(C)/7297/2021 | SALILA KUMAR MOHANTY-MP | LAXMI KANTA MOHANTY |
| 136 | 3329/2021 WP(C)/7299/2021 | NIRAKAR ROUL-MP | LAXMI KANTA MOHANTY |
| 137 | 3330/2021 WP(C)/7306/2021 | AJAYA AGARWAL-MP | SAMEER KUMAR DAS |
| 138 | 3331/2021 WP(C)/7310/2021 | TEBMA MARINE PVT. LTD.-MP | M.M.SWAIN |
| 139 | 3332/2021 WP(C)/7312/2021 | CHHOTRAY MUNDA-MP | PRATAP KUMAR BEHERA |
| 140 | 3333/2021 WP(C)/7313/2021 | HEMALATA MOHANTA-MP | KRISHNA CHANDRA SAHU |
| 141 | 3334/2021 WP(C)/7314/2021 | RAJANI MALA BHATRA-MP | KRISHNA CHANDRA SAHU |
| 142 | 3335/2021 WP(C)/7315/2021 | AVISEK PADHY-MP | AMIT PRASAD BOSE |
| 143 | 3336/2021 WP(C)/37261/2020 | SANGRAM ROUT-MP | BIKASH JENA |
| 144 | 3337/2021 WP(C)/7323/2021 | SUVENDU PRASAD-MP | ASUTOSH SAHOO |
| 145 | 3338/2021 WP(C)/7325/2021 | M/S.NATIONAL ENGINEERING WORKS-MP | GOURI MOHAN RATH |
| 146 | 3339/2021 WP(C)/7327/2021 | BALASAHU PROJECT PRIMARY ACHOOL-MP | MADAN MOHAN DAS |
| 147 | 3340/2021 WP(C)/7328/2021 | RAJESH MOHAN RAO-MP | SIVA SANKAR CHAINI |
| 148 | 3341/2021 WP(C)/7330/2021 | SUJATA PADHI-MP | JAJATI KESHARI KHUNTIA |
| 149 | 3342/2021 WP(C)/4759/2021 | MANMOHAN PRADHAN-MP | MIHIR KANTA RATH |
| 150 | 3343/2021 WP(C)/7332/2021 | TAPASWINI PANDA-MP | SMRUTI RANJAN PATI |
| 151 | 3344/2021 WP(C)/7332/2021 | TAPASWINI PANDA-MP | SMRUTI RANJAN PATI |
| 152 | 3345/2021 | GOVERNING BODY OF WOMENS COLLEGE JAPAKUD-MPDURGESH NARAYAN RATH | |

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| 153 | WP(C)/29637/2020 3346/2021 | JAYASHREE SETHI-MP | SRIKANTA KUMAR NATH |
| 154 | WP(C)/7334/2021 3347/2021 | SK. MOHAMMED SAJEDUR RAHEMAN-MP | MD. GOLAM MADANI |
| 155 | WP(C)/7335/2021 3348/2021 | SWARNALATA NAYAK-MP | SWAYAMJIT ROUT |
| 156 | WP(C)/7155/2021 3350/2021 | SUBRAT KUMAR BEHURA-MP | PRABHU PRASANNA BEHERA |
| 157 | WP(C)/7356/2021 3351/2021 | SARASWATI PANIGRAHI-MP | M/S.PRASANNA KU.MISHRA, A.A.MISHRA |
| 158 | WP(C)/5599/2014 3353/2021 | REENA SETHY-MP | KUNAL KUMAR SWAIN |
| 159 | WP(C)/7366/2021 3354/2021 | M/S. DLF LTD.-MP | ADITYA NARAYAN DAS |
| 160 | WP(C)/6995/2021 3355/2021 | M/S. DLF LTD.-MP | ADITYA NARAYAN DAS |
| 161 | WP(C)/6954/2021 3356/2021 | RANANI KANTA BEHERA-MP | KUNAL KUMAR SWAIN |
| 162 | WP(C)/7368/2021 3357/2021 | M/S. DLF LTD.-MP | ADITYA NARAYAN DAS |
| 163 | WP(C)/6947/2021 3358/2021 | M/S. DLF LTD.-MP | ADITYA NARAYAN DAS |
| 164 | WP(C)/6951/2021 3359/2021 | M/S. DLF LTD.-MP | ADITYA NARAYAN DAS |
| 165 | WP(C)/6953/2021 3360/2021 | SARASWATI SHARMA-MP | DILLIP KUMAR PRADHAN |
| 166 | WP(C)/7370/2021 3361/2021 | PUSARAM SHARMA-MP | DILLIP KUMAR PRADHAN |
| 167 | WP(C)/7372/2021 3363/2021 | SANJITA DAS-MP | DEEPALI MAHAPATRA |
| 168 | WP(C)/7375/2021 3364/2021 | SAROJ KUMAR SAHOO-MP | PRASANNA KUMAR RATH |
| 169 | WP(C)/6957/2021 3365/2021 | HALADHAR MOHANTY-MP | M/S.PRAFULLA KUMAR RATH |
| 170 | WP(C)/20772/2018 3366/2021 | GURU CHARAN MOHANTY-MP | M/S.PRAFULLA KUMAR RATH |
| 171 | WP(C)/20781/2018 3367/2021 | RABI NARAYAN SAHOO-MP | M/S.PRAFULLA KUMAR RATH |
| 172 | WP(C)/20782/2018 3368/2021 | KANAKALATA BEHERA-MP | M/S P.K.RATH |
| 173 | WP(C)/20786/2018 3369/2021 | BIPIN BIHARI BHOL-MP | M/S PRAFULLA KUMAR RATH |
| 174 | WP(C)/20783/2018 3370/2021 | CHARULATA ROUT-MP | M/S.PRAFULLA KUMAR RATH |
| 175 | WP(C)/20784/2018 3371/2021 | DINESH PRASAD PATTANAIK-MP | M/S.PRAFULLA KUMAR RATH |
| 176 | WP(C)/20785/2018 3372/2021 | SANJIB KUMAR MOHANTY-MP | M/S.PRAFULLA KUMAR RATH |
| 177 | WP(C)/20754/2018 3373/2021 | BHABATOSH KUMAR DWIBEDI-MP | M/S PRAFULLA KUMAR RATH |
| 178 | WP(C)/20757/2018 3374/2021 | DEBESH CHANDRA BISWAL-MP | M/S.PRAFULLA KUMAR RATH |
| 179 | WP(C)/20777/2018 3375/2021 | NIMAI CHARAN MOHAPATRA-MP | M/S.PRAFULLA KUMAR RATH |
| 180 | WP(C)/20764/2018 3376/2021 | CHANDAN MOHANTY-MP | M/S.PRAFULLA KUMAR RATH |
| 181 | WP(C)/20756/2018 3377/2021 | SUDHANSHU KUMAR MOHANTY-MP | M/S.PRAFULLA KUMAR RATH |
| 182 | WP(C)/20762/2018 3378/2021 | SARAT CHANDRA ROUSTRAY-MP | M/S PRAFULLA KUMAR RATH |
| 183 | WP(C)/20750/2018 3379/2021 | MINAKSHI MISHRA-MP | M/S.PRAFULLA KUMAR RATH |
| | WP(C)/20760/2018 | | |

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| 184 | 3380/2021 WP(C)/20755/2018 | MANORAMA SAHOO-MP | M/S.PRAFULLA KUMAR RATH |
| 185 | 3381/2021 WP(C)/2392/2021 | PADMALAYA ROUT-MP | PRAFULLA KUMAR RATH |
| 186 | 3382/2021 WP(C)/1453/2021 | GOLAK BIHARI BISWAL-MP | PRAFULLA KUMAR RATH |
| 187 | 3383/2021 WP(C)/1712/2021 | AMIYABALA POTHAL-MP | PRAFULLA KUMAR RATH |
| 188 | 3384/2021 WP(C)/20765/2018 | JADABENDRA SINGH SAMANTA-MP | M/S PRAFULLA KUMAR RATH |
| 189 | 3385/2021 WP(C)/20771/2018 | BINAPANI PRADHAN-MP | M/S.PRAFULLA KUMAR RATH |
| 190 | 3386/2021 WP(C)/20779/2018 | SURYA PRASAD MOHANTY-MP | M/S.PRAFULLA KUMAR RATH |
| 191 | 3387/2021 WP(C)/20778/2018 | JYOTI RANJAN MOHANTY-MP | M/S.PRAFULLA KUMAR RATH |
| 192 | 3388/2021 WP(C)/20776/2018 | PRATIMA TRIPATHY-MP | M/S PRAFULLA KUMAR RATH |
| 193 | 3389/2021 WP(C)/20740/2018 | HAREKRUSHNA ROUT-MP | M/S.PRAFULLA KUMAR RATH |
| 194 | 3390/2021 WP(C)/20747/2018 | MADHUSUDAN PANDA-MP | M/S.PRAFULLA KUMAR RATH |
| 195 | 3391/2021 WP(C)/1934/2021 | LOCHAN ROUT-MP | PRAFULLA KUMAR RATH |
| 196 | 3392/2021 WP(C)/1926/2021 | SRIKANTA PANIGRAHI-MP | PRAFULLA KUMAR RATH |
| 197 | 3393/2021 WP(C)/20742/2018 | HIMANSHU KUMAR PRUSTY-MP | M/S.PRAFULLA KUMAR RATH |
| 198 | 3394/2021 WP(C)/20741/2018 | UPENDRA PATRA-MP | M/S PRAFULLA KUMAR RATH |
| 199 | 3395/2021 WP(C)/1706/2021 | GOURANGA CHARAN MOHAPATRA-MP | PRAFULLA KUMAR RATH |
| 200 | 3396/2021 WP(C)/1701/2021 | SUSAMA KUMARI DEI @ SWAIN-MP | PRAFULLA KUMAR RATH |
| 201 | 3397/2021 WP(C)/20738/2018 | BHARAT CHANDRA SWAIN-MP | M/S.PRAFULLA KUMAR RATH |
| 202 | 3398/2021 WP(C)/20773/2018 | KASHINATH MAHARANA-MP | M/S.PRAFULLA KUMAR RATH |
| 203 | 3399/2021 WP(C)/20761/2018 | JYOTSNARANI PATTANAYAK-MP | M/S PRAFULLA KUMAR RATH |
| 204 | 3400/2021 WP(C)/20753/2018 | SRADHANJALI SAMANTARAY-MP | M/S PRAFULLA KUMAR RATH |
| 205 | 3401/2021 WP(C)/1557/2021 | DR. INDUBHUSAN KAR-MP | P.K.RATH |
| 206 | 3402/2021 WP(C)/20737/2018 | ASHALATA MISHRA-MP | M/S PRAFULLA KUMAR RATH |
| 207 | 3403/2021 WP(C)/2391/2021 | DHIREN CHAKRABARTY-MP | PRAFULLA KUMAR RATH |
| 208 | 3404/2021 WP(C)/20744/2018 | TUSHAR KANTA PATTANAYAK-MP | M/S.PRAFULLA KUMAR RATH |
| 209 | 3405/2021 WP(C)/20745/2018 | ARCHANA DAS-MP | M/S PRAFULLA KUMAR RATH |
| 210 | 3406/2021 WP(C)/20746/2018 | RUPASHRI PATTANAYAK-MP | M/S.PRAFULLA KUMAR RATH |
| 211 | 3407/2021 WP(C)/1705/2021 | UMESH CHANDRA SAHOO-MP | PRAFULLA KUMAR RATH |
| 212 | 3408/2021 WP(C)/1929/2021 | BIJAYALAXMI PRADHAN-MP | PRAFULLA KUMAR RATH |
| 213 | 3409/2021 WP(C)/1691/2021 | SABITA PATTANAIAK-MP | PRAFULLA KUMAR RATH |
| 214 | 3410/2021 WP(C)/1707/2021 | GOPABANDHU NAYAK-MP | PRAFULLA KUMAR RATH |
| 215 | 3411/2021 | ADHAR PRASAD JENA-MP | PRAFULLA KUMAR RATH |

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| 216 | WP(C)/1710/2021 3412/2021 | ABHIMANYU BISWAL-MP | M/S.PRAFULLA KUMAR RATH |
| 217 | WP(C)/20766/2018 3413/2021 | DHIREN KUMAR GOCHHAYAT-MP | M/S PRAFULLA KUMAR RATH |
| 218 | WP(C)/20769/2018 3414/2021 | BIJAYLAXMI SINGH @ SWAIN-MP | M/S.PRAFULLA KUMAR RATH |
| 219 | WP(C)/20770/2018 3415/2021 | BIJAYLAXMI ROUT-MP | M/S.PRAFULLA KUMAR RATH |
| 220 | WP(C)/20768/2018 3416/2021 | RANJIT KUMAR MISHRA-MP | M/S.PRAFULL KUMAR RATH |
| 221 | WP(C)/20774/2018 3417/2021 | CHANDRASEKHAR ROUT-MP | M/S P.K.RATH |
| 222 | WP(C)/20780/2018 3418/2021 | SIPRARANI LENKA @ MALLICK-MP | M/S.PRAFULLA KUMAR RATH |
| 223 | WP(C)/20749/2018 3419/2021 | BABA AKHANDALMANI TEMPLE PUJA COMMITTEE-MP | M/S.PRAFULLA KUMAR RATH |
| 224 | WP(C)/20787/2018 48/2021 | SANJAY BENNY-MP | |
| 225 | CRLMP/202/2021 49/2021 | SUDIPTA PATRA-MP | |
| 226 | CRLMP/168/2021 120/2021 | MANGARAJ PRADHAN-MP | |
| 227 | CONTC/5168/2020 121/2021 | SANTOSHI KUMARI PANDA-MP | |
| 228 | CONTC/348/2021 122/2021 | HEMANTA KUMAR SWAIN-MP | |
| 229 | CONTC/353/2021 123/2021 | SANTOSH KUMAR MOHANTY-MP | |
| 230 | CONTC/355/2021 124/2021 | JAGABANDHU JENA-MP | |
| 231 | CONTC/356/2021 125/2021 | RATAN KUMAR SAHOO-MP | |
| 232 | CONTC/357/2021 126/2021 | MAMATA KUMARI SAHU-MP | |
| 233 | CONTC/408/2021 127/2021 | PABANESWAR TANDI-MP | |
| 234 | CONTC/451/2021 209/2021 | BADAL SAMANTARA @ SAMANTARAY @ GUDU-MP | |
| 235 | BLAPL/126/2021 211/2021 | SRIKANTA ACHARYA-MP | |
| 236 | BLAPL/5273/2018 261/2021 | MANGAL CHARAN MALLICK-MP | |
| 237 | ABLAPL/12399/2020 262/2021 | RINARANI DAS-MP | |
| 238 | ABLAPL/70/2021 263/2021 | SAGAR BEHERA-MP | |
| 239 | ABLAPL/9441/2019 264/2021 | PANCHANAN KANHAR-MP | |
| 240 | ABLAPL/11182/2019 265/2021 | TUTU ROUTRAY @ KALPATARU ROUTRAY-MP | |
| 241 | ABLAPL/543/2021 266/2021 | A. SANTOSH RAO-MP | |
| 242 | ABLAPL/13051/2019 3293/2021 | M/S. OM SURYA ENTERPRISES-MP | LINGARAJ MOHANTY |
| 243 | WP(C)/7164/2021 3319/2021 | ARABINDA CH.LENKA-MP | |
| 244 | WP(C)/19353/2009 3349/2021 | DHARANIDHAR NAYAK-MP | |
| 245 | WP(C)/873/2021 3352/2021 | GAYADHAR NAYAK-MP | |
| 246 | WP(C)/26840/2020 3362/2021 | AJAY KUMAR CHAMPATIRAY-MP | |
| | WP(C)/116/2021 | | |